

**BEFORE THE NATIONAL GREEN TRIBUNAL (SOUTH ZONE) AT
CHENNAI**

Original Application No. 83/2023

BETWEEN

Vidyadhar Durgekar

... Applicant

AND

Additional Chief Secretary & others

... Respondents

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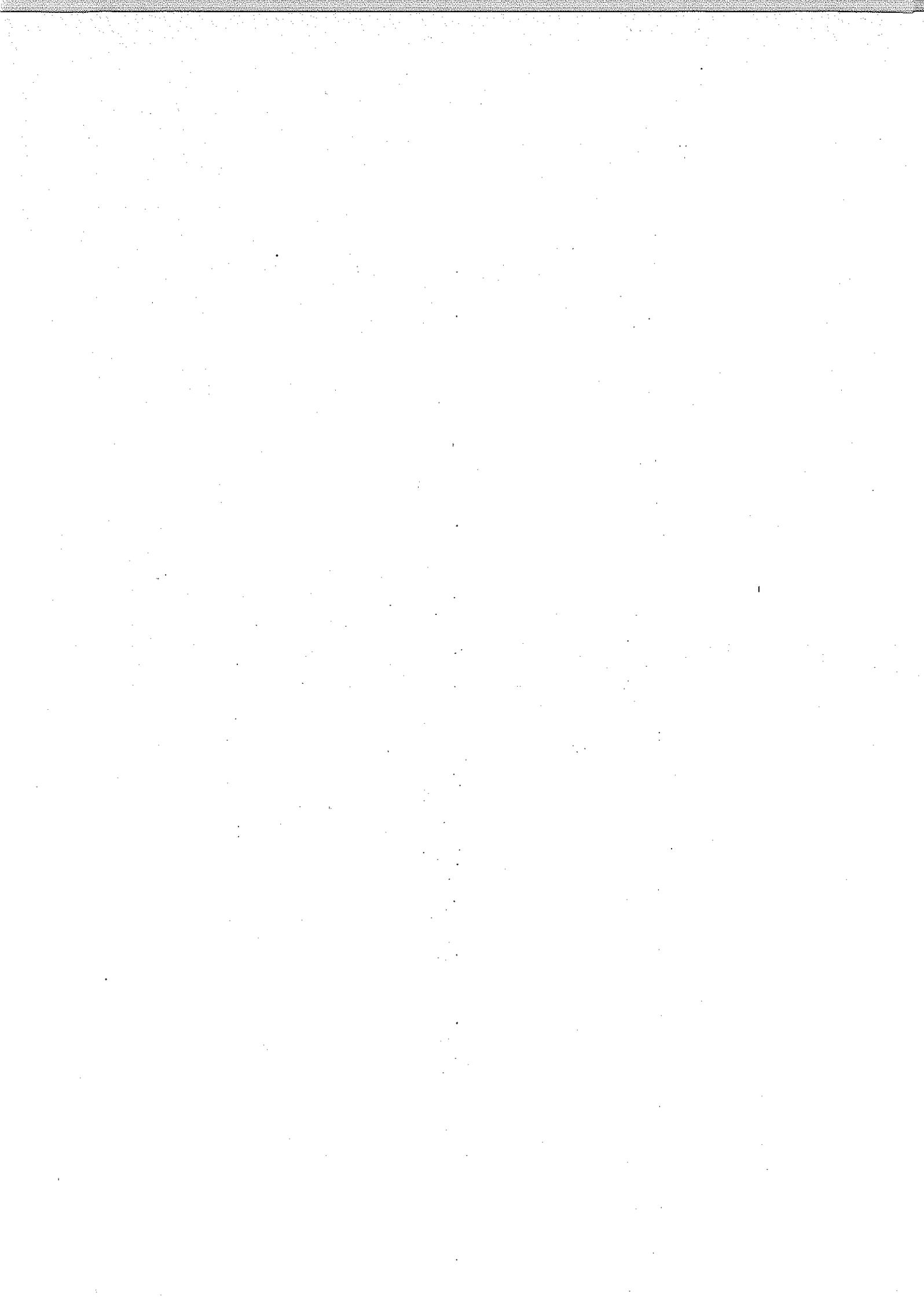


Filed through Advocate

(H.K. VAIDYANTH)

Place: Bangalore

Date: 09/11/2023



- 1 -

**BEFORE THE NATIONAL GREEN TRIBUNAL (SOUTH ZONE) AT
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AND

Additional Chief Secretary & others . . . Respondents

**REPLY STATEMENT FILED BY KARNATAKA STATE COASTAL ZONE
MANAGEMENT AUTHORITY.**

The Respondent No. 2 begs to submit as follows:-

1. It is respectfully submitted that the applicant has filed the above original application seeking direction to the respondents to a) remove the markings of the port limits from CZMP 2019, b) include the Karwar coast as CVCA in CZMP 2019, c) direct the respondents to change the markings of CRZ II as CRZ IA and NDZ in CZMP 2019 and d) reconsider the Karwar beach as seafront instead of Bay and to apply 500 meter limit.
2. It is respectfully submitted that the task of preparation CZMP as per CRZ Notification 2019 was assigned to National Centre for Sustainable Coast Management, Chennai (NCSCM) by MoEF & CC.



The NCSCM has primarily carried out the task of preparing CZMP 2019 and the answering respondent has provided its services like providing database of CZMP 2011, details of village-wise survey numbers for deciding demarcation of buffers, providing digitized geo-referenced census, village boundary maps, stakeholder data such as municipal maps, urban areas etc., breeding grounds for fish and the like, infrastructure facilities such as roads, jetty, ports etc, and existing authorized structures and so on and facilitated NCSCM in preparing the CZMP.

3. It is respectfully submitted that the CZMP prepared as per CRZ Notification 2019 has been scrutinized by the Technical Scrutiny Committee constituted by NCSCM. After scrutiny, the answering respondent has submitted updated draft CZMP 2019 for its final approval to MoEF & CC. The draft CZMP 2019 was placed for consideration before the NCZMA and on its recommendation, MoEF & CC has accorded its approval to CZMP 2019 on 02/09/2022. Copy of the letter issued by MoEF & CC is furnished herewith and marked as **ANNEXURE – 1**. The approved CZMP has been uploaded on the website of the answering respondent on 07/02/2023.
4. It is respectfully submitted that as per the procedure specified in Para 6 and guidelines in Annexure-IV of CRZ Notification-2019



and as per the Guidelines for Updation of Coastal Zone Management Plan (CZMP) prepared as per CRZ Notification, 2011 to align it with CRZ Notification, 2019, National Centre for Sustainable Coastal Management, Chennai have prepared CZMP 2019 maps. The draft CZMP 2019 prepared by NCSCM Chennai, was kept for public consultation as per procedure laid in CRZ Notification-2019. The allegation made in the application that CRZ Regulations in local language was not distributed for the use of the poor fishermen and other stakeholders is NOT TRUE. The CRZ Notification 2019 translated in Kannada language was distributed to all the Gram Panchayaths, Taluk Panchayaths, Tahsildars, Urban Local Bodies, and Deputy Commissioner's office for wide publicity among the public and other stakeholders. Copies of letters addressed to all the Gram Panchayaths, Taluk Panchayaths, Tahsildars, Urban Local Bodies, and Deputy Commissioner's office along with English translated copies are furnished herewith and marked as **ANNEXURES – 2 to 4** respectively.

5. It is respectfully submitted that as per Para 2.0 of CRZ Notification 2019, classification of CRZ 2.2 CRZ-II, Karwar Urban Planning area is marked as CRZ-II, by NCSCM. The beach areas are the area in intertidal zone area marked as CRZ-IB, Tagore beach is marked as per legends in the map. It is further submitted that as per the



recommendation of the Technical Scrutiny Committee held on 13-04-2022 to scrutinize the CZMPs of Karnataka prepared as per CRZ Notification 2019, Casuarinas trees along Karwar- Kodibag beach areas have been shown as Reserved Forest in Coastal Land use map. Sand dunes in Karwar beach area are marked as CRZ-IA in CZMP 2019. Copy of extract of CZMP 2019 is furnished herewith and marked as ANNEXURE – 5 & 6 respectively.

6. It is respectfully submitted that as per the minutes of Technical Scrutiny committee held on 13-04-2022, it was decided to rely upon the terminology used by Naval Hydrographic Office (NHO) for classification of water bodies such as Bays etc. NHO charts have marked Karwar beach area as "BAY". So the Karwar coast is marked as Bay and accordingly 50 meters from High Tide Line is marked as CRZ limit. Copy of extract of minutes of meeting of Technical Scrutiny committee held on 13-04-2022 is furnished herewith and marked as ANNEXURE – 7.

7. It is respectfully submitted that Port Area limits have been marked in CZMP maps as per the Public Works, Ports & Inland Water Transport Secretariat Notification No: PWD 113 PSP 2013, Bengaluru dated 21/01/2016 as published in Gazette of Karnataka



-5-

Government. The copy of Gazette Notification dated 21/01/2016 is furnished herewith and marked as ANNEXURE – 8.

8. It is respectfully submitted that while preparing CZMP 2019, the answering respondent as well as NCSCM, Chennai have been following all the procedures and guidelines prescribed in CRZ Notification, 2019 and the said map has been duly approved by MoEF & CC. Hence, the allegations made in the application are far from truth and same is liable to be rejected.

Wherefore, it is most respectfully prayed that this Hon'ble Tribunal be pleased to dismiss the above application against this answering respondent, in the interest of justice and equity.


Member Secretary

KSCZMA

R. GOKUL, IFS

Additional Principal Chief Conservator of
Forests & Commissioner (Technical Cell)
Forest, Ecology & Environment Department

Place: Bangalore

Date: 09/11/2023

744282/2022/IA_III

F. No. IA3-12/14/2021-IA.III
Government of India
Ministry of Environment, Forest and Climate Change
IA-III (CRZ Division)

Indira Paryavaran Bhawan,
Jor Bagh Road,
New Delhi -110003
Dated: 2nd September, 2022

To,
The Member Secretary,
Karnataka Coastal Zone Management Authority,
Department of Forests, Ecology and Environment,
IV Gate, Multi-storeyed Building, K.G. Road,
Bengaluru - 560001 Karnataka.

Subject: Coastal Zone Management Plans of Karnataka as per CRZ Notification, 2019 - regarding.

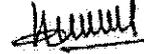
Sir,

This has reference to letter No. D.O.No.FEE 99 CRZ 2021, dated 03/06/2022 furnishing therein the Coastal Zone Management Plans (CZMPs) of Karnataka, drawn as per the provisions of the Coastal Regulation Zone (CRZ) Notification, 2019.

2. In this regard, it is to state that based on recommendation of the National Coastal Zone Management Authority in its 45th meeting held on 01/09/2022, the Ministry of Environment, Forest and Climate Change hereby conveys its approval of the CZMPs for the State of Karnataka. Further, it is to inform that all proposals received henceforth for CRZ clearance shall be considered as per CRZ Notification, 2019 only. However, pending proposals under CRZ Notification 2011, if any, may be considered at the discretion of project proponent.

3. This issues with the approval of the Hon'ble Minister, EFCC.

Yours faithfully,



(Dr. H. Kharkwal)
Scientist 'E' (CRZ)

Copy to:

1. The Additional Chief Secretary, Government of Karnataka, Department of Forest, Ecology and Environment, No.448, 4th floor, Gate No.2, M.S.Building, Dr. B.R.Ambedkar Veedhi, Bengaluru-560001, Karnataka.
2. The Deputy Director General of Forests (C), Integrated Regional Office, Bengaluru, Ministry of Environment, Forest and Climate Change, Kendriya Sadan, 4th Floor, E&F Wings, 17th Main Road, Koramangala II Block, Bangalore - 560034, Karnataka.
3. The Director, National Center for Sustainable Coastal Management, Anna University, Chennai, Tamil Nadu-600025.
4. Office copy / Guard file.



(Dr. H. Kharkwal)
Scientist 'E' (CRZ)



ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು (ಪರಿಸರ) ಕಛೇರಿ, (ಅರಣ್ಯ ಪರಿಸರ ಮತ್ತು ಜೀವಿಶಾಸ್ತ್ರ ಇಲಾಖೆ) ಪರಿಸರಭವನ, ಹಬ್ಬುವಾಡಾ,
ಕಾರವಾರ - 581301 ಇ-ಮೇಲ್: rdekwr2010@gmail.com ದೂರವಾಣಿ/ಫಾಕ್ಸ್: 08382-223997
ಸಂಖ್ಯೆ:ಪ್ರಾನಿಪ/ಕನಿವ/ಸಿ.ಆರ್.ಜೆಡ್ ನಕ್ಸ/2021-22/ 1/1 ದಿನಾಂಕ: 5-7-2021

ಇವರಿಗೆ,
ತಹಶೀಲ್ದಾರರು,
ಕಾರವಾರ/ಅಂಕೋಲಾ/ಕುಮಟಾ/ಹೊನ್ನಾವರ/ಭಟ್ಕಳ

ಮಾನ್ಯರೇ,

ವಿಷಯ: ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕಡಲ ತೀರ ವಲಯ ನಿರ್ವಹಣಾ ಯೋಜನೆಯ ಪ್ರಕಟನೆ ಕುರಿತು.

- ಉಲ್ಲೇಖ: 1) ಸರ್ಕಾರದ ಅಧಿಸೂಚನೆ ಸಂಖ್ಯೆ: ಅಪಜೀ/99/ಸಿಆರ್‌ಯುಡ್/2021 ಬೆಂಗಳೂರು ದಿನಾಂಕ: 27-04-2021
- 2) ಈ ಕಛೇರಿಯ ಪತ್ರ ಸಮಸಂಖ್ಯೆ:ಪ್ರಾನಿಪ/ಕನಿವ/ಕರಡು ನಕ್ಸ/2020-21/86 ದಿನಾಂಕ:4-5-2021

ಮೇಲಿನ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಕರಾವಳಿ ನಿಯಂತ್ರಣ ವಲಯ ಅಧಿಸೂಚನೆ-2019 ಅನುಸಾರ ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕಡಲ ತೀರ ವಲಯ ನಿರ್ವಹಣಾ ಯೋಜನೆಯ ಕರಡು ನಕ್ಷೆಯ ಸಾಪ್ತೆ ಕಾಫಿಯ ಪ್ರತಿಯನ್ನು ಒದಗಿಸಿ ಪಾಲುದಾರರು ಮತ್ತು ಸಾರ್ವಜನಿಕರಿಂದ ಸಲಹೆ ಅಕ್ಷೇಪಣೆಗಳು ಮತ್ತು ಅನಿಸಿಕೆಗಳನ್ನು ಪಡೆಯುವ ಕುರಿತು ಸಾರ್ವಜನಿಕರು ಅದರಲ್ಲೂ ಪಾಲುದಾರರ ಪರಿಶೀಲನೆಗಾಗಿ ತಮ್ಮ ಕಛೇರಿಯ ಸೂಚನಾ ಫಲಕದಲ್ಲಿ ಅಳವಡಿಸಿ ಪ್ರಚಾರ ನೀಡುವಂತೆ ಉಲ್ಲೇಖ (2)ರಂತೆ ತಮಗೆ ಕಳುಹಿಸಲಾಗಿತ್ತು.

o/c

ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ಕರಾವಳಿ ನಿಯಂತ್ರಣ ವಲಯ ಅಧಿಸೂಚನೆ 2019 ಅನುಸಾರ ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕಡಲ ತೀರ ವಲಯ ನಿರ್ವಹಣಾ ಯೋಜನೆಯ ಕರಡು ನಕ್ಷೆಯನ್ನು ಎನ್.ಸಿ.ಎಸ್.ಸಿ.ಇಂ. ಚೆನ್ನೈ ಸಂಸ್ಥೆಯವರು ತಯಾರಿಸಿರುವ ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕಡಲ ತೀರ ವಲಯ ನಿರ್ವಹಣಾ ಯೋಜನೆಯ ಕರಡು ನಕ್ಷೆಯನ್ನು ಹಾಗೂ ಕಡಲತೀರ ವಲಯ ನಿಯಂತ್ರಣ ವಲಯ ಅದರ ವಿವಿಧ ವರ್ಗೀಕರಣ ಎಂದರೆ ಸಿಆರ್‌ಜೆಡ್-I, ಸಿಆರ್‌ಜೆಡ್-II, ಸಿಆರ್‌ಜೆಡ್-III, ಸಿಆರ್‌ಜೆಡ್-IV, ಮತ್ತು ಸಿಆರ್‌ಜೆಡ್-V ಹಾಗೂ ಈ ಪ್ರತಿಯೊಂದರಲ್ಲೂ ಅನುಮತಿಸಬಹುದಾದ, ನಿಷೇದಿಸಲ್ಪಟ್ಟ ಮತ್ತು ನಿಯಂತ್ರಿಸಲ್ಪಟ್ಟಿರುವ ಚಟುವಟಿಕೆಗಳ ನೋಳುಗೊಂಡ ಅಧಿಸೂಚನೆಯ ಸಮೀಪ ಕನ್ನಡ ಅನುವಾದ ಪ್ರತಿಯನ್ನು ಈ ಪತ್ರದೊಂದಿಗೆ ಲಗತ್ತಿಸುತ್ತಾ, ಸಾರ್ವಜನಿಕರು ತಮ್ಮ ಅನಿಸಿಕೆ ಅಕ್ಷೇಪಣೆ, ಸಲಹೆಗಳನ್ನು ನೀಡಲು ಪ್ರಚಾರ ನೀಡಿ ಸಾರ್ವಜನಿಕರಿಗೆ ಒದಗಿಸುವಂತೆ ಈ ಮೂಲಕ ತಿಳಿಸುತ್ತಾ, ಕೈಗೊಂಡ ಕ್ರಮದ ಕುರಿತು ವರದಿ ಸಲ್ಲಿಸಲು ಕೋರಿದೆ.

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ಕರ್ನಾಟಕ ರಾಜ್ಯ ಅರಣ್ಯ ಇಲಾಖೆ

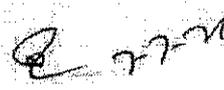
[Handwritten signature]
ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು
ಕಾರವಾರ

ತಮ್ಮ ವಿಶ್ವಾಸಿ
[Handwritten signature]
ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು, (ಪರಿಸರ)
ಕಾರವಾರ

[Handwritten signature]
ಪ್ರಕೃತಿ ಸಹಾಯಕರು
ಕರ್ನಾಟಕ ರಾಜ್ಯ ಅರಣ್ಯ ಇಲಾಖೆ, ಕುಮಟಾ
ತಹಶೀಲ್ದಾರ ಕಛೇರಿ, ಹೊನ್ನಾವರ

[Handwritten signature]
ಪ್ರಕೃತಿ ಸಹಾಯಕರು
ಕರ್ನಾಟಕ ರಾಜ್ಯ ಅರಣ್ಯ ಇಲಾಖೆ, ಕಾರವಾರ

ಉತ್ತರ ಕನ್ನಡ ಜಿಲ್ಲೆಯ CRZ ವ್ಯಾಪ್ತಿಗೆ ಒಳಪಡುವ ತಹಶೀಲ್ದಾರರ ಕಛೇರಿಗಳಿಗೆ
ಸಿಆರ್‌ಝೆಡ್ 2019 ಕರಡು ನಕ್ಷೆ (CZMP Draft Map) ಮೂರೈಸಿದ
ಕುರಿತು ಸ್ವೀಕೃತಿ ವಿವರ

ಕ್ರ.ಸಂ.	ತಾಲೂಕು	ನಕ್ಷೆಯ ಸೀಟ್ ನಂ.	ಸ್ವೀಕೃತಿ ಪಹಿ
1.	ತಹಶೀಲ್ದಾರರ ಕಛೇರಿ, ಕಾರವಾರ	KA 32, KA 35, KA 36, KA 37, KA 38, KA 39, KA 40	 ಸ್ವೀಕೃತಿ ಸಹಾಯಕರು ತಹಶೀಲ್ದಾರ ಕಛೇರಿ, ಕಾರವಾರ
2.	ತಹಶೀಲ್ದಾರರ ಕಛೇರಿ, ಅಂಕೋಲಾ	KA 30, KA 31, KA 32, KA 33, KA 34,	 ಸ್ವೀಕೃತಿ ಸಹಾಯಕರು ತಹಶೀಲ್ದಾರ ಕಛೇರಿ, ಅಂಕೋಲಾ (ಉ.ಕ.),
3.	ತಹಶೀಲ್ದಾರರ ಕಛೇರಿ, ಕುಮಟಾ	KA 25, KA 26, KA 27, KA 28, KA 29, KA 30, KA 31	 ಸ್ವೀಕೃತಿ ಸಹಾಯಕರು ತಹಶೀಲ್ದಾರ ಕಾರ್ಯಾಲಯ, ಕುಮಟಾ
4.	ತಹಶೀಲ್ದಾರರ ಕಛೇರಿ, ಹೊನ್ನಾವರ	KA 22, KA 23, KA 24, KA 25, KA 26	 ಸ್ವೀಕೃತಿ ಸಹಾಯಕರು ತಹಶೀಲ್ದಾರ ಕಛೇರಿ, ಹೊನ್ನಾವರ
5.	ತಹಶೀಲ್ದಾರರ ಕಛೇರಿ, ಭಟ್ಕಳ	KA 18, KA 19, KA 20, KA 21, KA 22,	

- 9 -

Translated Copy of
Annexure-2

No: RDE/CRZ/ CRZ map/ 2021-22/141

Date: 5-7-2021

To:

Tahasildar

Karwar/ Ankola/ Kumta/ Honnavar/ Bhatkal

Sir,

Sub: Publicity of Karnataka State Coastal Zone Management Plan-reg

Ref: 1) Govt Notification No: FEE/ 99/CRZ/ 2021 Bangalore

date: 27-04-2021

2) Letter from this office No: RDE/CRZ/draft map/ 2020-21/86

With Reference to above, soft copies of draft maps of Coastal Zone Management Plan prepared as per Coastal Regulation Zone, 2019 have been sent to your office to invite suggestions and objections from general public and stake holders as per the reference letter (2). Also it was informed to give wide publicity among public.

As per the subject stated above, draft CZMP maps prepared by NCSCM, Chennai as per CRZ notification, 2019 and different activities that are being regulated, prohibited or allowed in different CRZ zones like CRZ-I, CRZ-II, CRZ-III, and CRZ-IV, CRZ-V that are included as per CRZ Notification, 2019 and a near to kannada translated copy of this notification is attached herewith. Also hard copies of CZMP maps pertaining to your area is also attached. You are requested to give wide publicity among people. Also instructed to submit the action taken by you in this regard.

Yours faithfully

sd-

Regional Director (Environment)

Karwar.



08382-223997
22-04-2021

ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು (ಪರಿಸರ) ಕಛೇರಿ, (ಅರಣ್ಯ ಪರಿಸರ ಮತ್ತು ಜೀವಿಶಾಸ್ತ್ರ ಇಲಾಖೆ) ಪರಿಸರಭವನ, ಹಬ್ಬುವಾಡಾ,
ಕಾರವಾರ - 581301 ಇ-ಮೇಲ್: rdekwr2010@gmail.com ದೂರವಾಣಿ/ಫ್ಯಾಕ್ಸ್: 08382-223997
ಸಂಖ್ಯೆ:ಪ್ರಾನಿಪ/ಕನಿವ/ಸಿ.ಆರ್.ಜೆಡ್ ನಕ್ಸೆ/2021-22/ 142 ದಿನಾಂಕ: 6-7-2021

ಇವರಿಗೆ,

- ಕಾರ್ಯನಿರ್ವಾಹಕ ಅಧಿಕಾರಿಗಳು
- ತಾಲೂಕಾ ಪಂಚಾಯತ
- ಕಾರವಾರ/ಅಂಕೋಲಾ/ಕುಮಟಾ/ಹೊನ್ನಾವರ/ಭಟ್ಟಳ

ಮಾನ್ಯರೇ,

ವಿಷಯ: ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕಡಲ ತೀರ ವಲಯ ನಿರ್ವಹಣಾ ಯೋಜನೆಯ ಪ್ರಕಟಣೆ ಕುರಿತು.

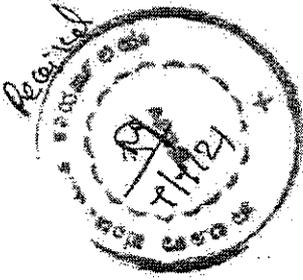
- ಉಲ್ಲೇಖ: 1) ಸರ್ಕಾರದ ಅಧಿಸೂಚನೆ ಸಂಖ್ಯೆ: ಅಪಜೀ/99/ಸಿಆರ್‌ಝೆಡ್/2021 ಬೆಂಗಳೂರು ದಿನಾಂಕ: 27-04-2021
- 2) ಈ ಕಛೇರಿಯ ಪತ್ರ ಸಮಸಂಖ್ಯೆ:ಪ್ರಾನಿಪ/ಕನಿವ/ಕರಡು ನಕ್ಸೆ/2020-21/86 ದಿನಾಂಕ:4-5-2021

ಮೇಲಿನ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಕರಾವಳಿ ನಿಯಂತ್ರಣ ವಲಯ ಅಧಿಸೂಚನೆ-2019 ಅನುಸಾರ ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕಡಲ ತೀರ ವಲಯ ನಿರ್ವಹಣಾ ಯೋಜನೆಯ ಕರಡು ನಕ್ಷೆಯ ಸಾಪ್ತಾಕಾಫಿಯ ಪ್ರತಿಯನ್ನು ಒದಗಿಸಿ ಪಾಲುದಾರರು ಮತ್ತು ಸಾರ್ವಜನಿಕರಿಂದ ಸಲಹೆ ಅಕ್ಷೇಪಣೆಗಳು ಮತ್ತು ಅನಿಸಿಕೆಗಳನ್ನು ಪಡೆಯುವ ಕುರಿತು ಸಾರ್ವಜನಿಕರು ಅದರಲ್ಲೂ ಪಾಲುದಾರರ ಪರಿಶೀಲನೆಗಾಗಿ ತಮ್ಮ ಕಛೇರಿಯ ಸೂಚನಾ ಫಲಕದಲ್ಲಿ ಅಳವಡಿಸಿ ಪ್ರಚಾರ ನೀಡುವಂತೆ ಉಲ್ಲೇಖ (2)ರಂತೆ ತಮಗೆ ಕಳುಹಿಸಲಾಗಿತ್ತು. ಅಲ್ಲದೇ ಎಲ್ಲಾ ಗ್ರಾಮ ಪಂಚಾಯತಗಳ ಸಾಮಾನ್ಯ ಸಭೆ/ ಗ್ರಾಮ ಸಭೆಗಳಲ್ಲಿಯೂ ಸಹ ಸಾರ್ವಜನಿಕರಿಗೆ ಈ ಕುರಿತು ತಿಳುವಳಿಕೆ ನೀಡಲು ತಿಳಿಸಲಾಗಿತ್ತು.

o/c

ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ಕರಾವಳಿ ನಿಯಂತ್ರಣ ವಲಯ ಅಧಿಸೂಚನೆ 2019 ಅನುಸಾರ ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕಡಲ ತೀರ ವಲಯ ನಿರ್ವಹಣಾ ಯೋಜನೆಯ ಕರಡು ನಕ್ಷೆಯನ್ನು ಎನ್.ಸಿ.ಎಸ್.ಸಿ.ಇಂ. ಜಿನ್ಯೆ ಸಂಸ್ಥೆಯವರು ತಯಾರಿಸಿರುವ ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕಡಲ ತೀರ ವಲಯ ನಿರ್ವಹಣಾ ಯೋಜನೆಯ ಕರಡು ನಕ್ಷೆಯನ್ನು ಹಾಗೂ ಕಡಲತೀರ ವಲಯ ನಿಯಂತ್ರಣ ವಲಯ ಅಡರ ವಿವಿಧ ವಿಭಾಗಗಳಿಂದ ಸಿಆರ್‌ಜೆಡ್-I, ಸಿಆರ್‌ಜೆಡ್-II, ಸಿಆರ್‌ಜೆಡ್-III, ಸಿಆರ್‌ಜೆಡ್-IV, ಮತ್ತು ಸಿಆರ್‌ಜೆಡ್-V ಹಾಗೂ ಈ ಪ್ರತಿಯೊಂದರಲ್ಲೂ ಅನುಮತಿಸಬಹುದಾದ, ನಿವೇದಿಸಲ್ಪಟ್ಟ ಮತ್ತು ನಿಯಂತ್ರಿಸಲ್ಪಟ್ಟಿರುವ ಚಟುವಟಿಕೆಗಳ ನೋಟಗೊಂಡ ಅಧಿಸೂಚನೆಯ ಸಮೀಪ ಕನ್ನಡ ಅನುವಾದ ಪ್ರತಿಯನ್ನು ಈ ಪತ್ರದೊಂದಿಗೆ ಲಗತ್ತಿಸುತ್ತಾ, ತಮ್ಮ ವ್ಯಾಪ್ತಿಯಲ್ಲಿ ಬರುವ ಗ್ರಾಮಪಂಚಾಯತಗಳಿಗೆ ಕರಡು ನಕ್ಷೆ ಹಾಗೂ ಕರಾವಳಿ ನಿಯಂತ್ರಣ ವಲಯ ಅಧಿಸೂಚನೆ-2019 ಯನ್ನು ಮೊರೈಸಿ, ಪ್ರಚಾರ ನೀಡಲು ತಿಳಿಸುತ್ತಾ ಸ್ವೀಕೃತಿ ವರದಿಯನ್ನು ಈ ಕಛೇರಿಗೆ ಸಲ್ಲಿಸಲು ಕೋರಿದೆ.

ಕರಾವಳಿ ನಿಯಂತ್ರಣ ವಲಯ ನಿರ್ದೇಶಕರು
ಪ್ರಾ.ನಿ.ಪ. ಕಛೇರಿ
ಹಬ್ಬುವಾಡಾ

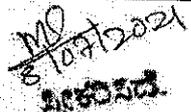
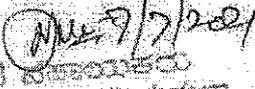


ತಮ್ಮ ವಿಶ್ವಾಸಿ
ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು, (ಪರಿಸರ)
ಕಾರವಾರ

27/7/2021
ಕರಾವಳಿ ನಿಯಂತ್ರಣ ವಲಯ ನಿರ್ದೇಶಕರು
ಹಬ್ಬುವಾಡಾ

27/7/2021
ಕರಾವಳಿ ನಿಯಂತ್ರಣ ವಲಯ ನಿರ್ದೇಶಕರು
ಹಬ್ಬುವಾಡಾ

ಉತ್ತರ ಕನ್ನಡ ಜಿಲ್ಲೆಯ ಸಿಆರ್.ಝೆಡ್ ವ್ಯಾಪ್ತಿಗೆ ಒಳಪಡುವ ತಾಲೂಕಾ ಪಂಚಾಯತ ಕಛೇರಿಗೆ ಸಿ.ಆರ್.ಝೆಡ್ 2019 ಕರಡು ನಕ್ಷೆ (CZMP Draft Map) ಪೂರೈಸಿದ ಕುರಿತು ಸ್ವೀಕೃತಿ ವಿವರ

ಕ್ರ.ಸಂ.	ತಾಲೂಕು	ನಕ್ಷೆಯ ಶೀರ್ಷಿಕೆ ಸಂ.	ಸ್ವೀಕೃತಿ ಸಹಿ
1	ಕಾರ್ಯನಿರ್ವಹಣ ಅಧಿಕಾರಿಗಳು, ತಾ.ಪಂ. ಕಾರವಾರ	KA 32, KA 35, KA 36, KA 37, KA 38, KA 39, KA 40	
2	ಕಾರ್ಯನಿರ್ವಹಣ ಅಧಿಕಾರಿಗಳು, ತಾ.ಪಂ.ಅಂಕೋಲಾ	KA 30, KA 31, KA 32, KA 33, KA 34	 NO 8/10/2021 ಸ್ವೀಕೃತಿಸಿದೆ. ರವಾನೆ ಗುರುವಾಸರ ತಾಲೂಕಾ ಪಂಚಾಯತ, ಅಂಕೋಲಾ
3	ಕಾರ್ಯನಿರ್ವಹಣ ಅಧಿಕಾರಿಗಳು, ತಾ.ಪಂ.ಕುಮಟಾ	KA 25, KA 26, KA 27, KA 28, KA 29, KA 30, KA 31	 ರವಾನೆ ಗುರುವಾಸರ ತಾಲೂಕಾ ಪಂಚಾಯತ, ಕುಮಟಾ
4	ಕಾರ್ಯನಿರ್ವಹಣ ಅಧಿಕಾರಿಗಳು, ತಾ.ಪಂ.ಹೊನ್ನಾವರ	KA 22, KA 23, KA 24, KA 25, KA 26	 ರವಾನೆ ಗುರುವಾಸರ ತಾಲೂಕಾ ಪಂಚಾಯತ, ಹೊನ್ನಾವರ
5	ಕಾರ್ಯನಿರ್ವಹಣ ಅಧಿಕಾರಿಗಳು, ತಾ.ಪಂ.ಭಟ್ಕಳ	KA 18, KA 19, KA 20, KA 21, KA 22	Maps handed over as per covering letter

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Translated copy of
Annexure - 3

No: RDE/CRZ/ CRZ map/ 2021-22/142

Date: 5-7-2021

To:

Executive Officer

Taluka Panchayat

Karwar/ Ankola/ Kumta / Honnavar/ Bhatkal

Sir,

Sub: Publicity of Karnataka State Coastal Zone Management Plan-reg

Ref: 1) Govt Notification No: FEE/ 99/CRZ/ 2021 Bangalore

date: 27-04-2021

2) Letter from this office No: RDE/CRZ/draft map/ 2020-21/86

With Reference to above, soft copies of draft maps of Coastal Zone Management Plan prepared as per Coastal Regulation Zone, 2019 have been sent to your office to invite suggestions and objections from general public and stake holders as per the reference letter (2) . Also it was informed to place the subject in gram sabha/ samanya sabha and give knowledge among public.

As per the subject stated above, draft CZMP maps prepared by NCSCM, Chennai as per CRZ notification, 2019 and different activities that are being regulated, prohibited or allowed in different CRZ zones like CRZ-I, CRZ-II, CRZ-III, and CRZ-IV , CRZ-V that are included as per CRZ Notification, 2019 and a near to kannada translated copy of this notification is attached herewith . Also hard copies of CZMP maps pertaining to your taluka is also attached . You are requested to send these copies to all the gram Panchayats in your taluka and give wide publicity among people . Also instructed to submit the receipt of these maps and notification from the gram panchayats.

Yours faithfully

sd-

Regional Director (Environment)

Karwar.



ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು (ಪರಿಸರ) ಕಛೇರಿ, (ಅರಣ್ಯ, ಪರಿಸರ ಮತ್ತು ಜೀವಿಶಾಸ್ತ್ರ ಇಲಾಖೆ) ಪರಿಸರಭವನ, ಹಬ್ಬುವಾಡಾ,
ಕಾರವಾರ - 581301 ಇ-ಮೇಲ್: rdekwr2010@gmail.com ದೂರವಾಣಿ/ಪ್ರಾಕ್ಟ್: 08382-223997
ಸಂಖ್ಯೆ:ಪ್ರಾನಿಪ/ಕನಿವ/ಸಿ.ಆರ್.ಜೆಡ್ ನಕ್ವ/2021-22/ 143 ದಿನಾಂಕ: 5-7-2021

ಇವರಿಗೆ,

- 1) ಪೌರಾಯುಕ್ತರು
ನಗರಸಭೆ ಕಾರವಾರ
- 2) ಮುಖ್ಯಾಧಿಕಾರಿ,
ಪಟ್ಟಣ ಪಂಚಾಯತ, ಹೊನ್ನಾವರ/ಜಾಲಿ/ನುಂಟೆ
- 3) ಮುಖ್ಯಾಧಿಕಾರಿ,
ಪುರಸಭೆ, ಅಂಕೋಲಾ/ಕುಮಟಾ/ಭಟ್ಟಳ

ಮಾನ್ಯರೇ,

ವಿಷಯ: ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕಡಲ ತೀರ ವಲಯ ನಿರ್ವಹಣಾ ಯೋಜನೆಯ ಪ್ರಕಟಣೆ ಕುರಿತು.

ಸ್ವೀಕೃತಿಗಾಗಿ
ದಿನಾಂಕ: 07/07/2021
ಪಟ್ಟಣ ಪಂಚಾಯತ ಕಾರ್ಯಾಲಯ
ಹೊನ್ನಾವರ (ಉ.ಕ.)

- 1) ಸರ್ಕಾರದ ಅಧಿಸೂಚನೆ ಸಂಖ್ಯೆ: ಅಪಜೀ/99/ಸಿಆರ್‌ಝಡ್/2021 ಬೆಂಗಳೂರು ದಿನಾಂಕ: 27-04-2021
- 2) ಈ ಕಛೇರಿಯ ಪತ್ರ ಸಮಸಂಖ್ಯೆ:ಪ್ರಾನಿಪ/ಕನಿವ/ಕರಡು ನಕ್ವ/ 2020-21/86 ದಿನಾಂಕ:4-5-2021

ಮೇಲಿನ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಕರಾವಳಿ ನಿಯಂತ್ರಣ ವಲಯ ಅಧಿಸೂಚನೆ-2019 ಅನುಸಾರ ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕಡಲ ತೀರ ವಲಯ ನಿರ್ವಹಣಾ ಯೋಜನೆಯ ಕರಡು ನಕ್ಷೆಯ ಸಾಪ್ತಾಹಿಕ ಕಾಫಿಯ ಪ್ರತಿಯನ್ನು ಒದಗಿಸಿ ಪಾಲುದಾರರು ಮತ್ತು ಸಾರ್ವಜನಿಕರಿಂದ ಸಲಹೆ ಅಕ್ಷೇಪಣೆಗಳು ಮತ್ತು ಅನಿಸಿಕೆಗಳನ್ನು ಪಡೆಯುವ ಕುರಿತು ಸಾರ್ವಜನಿಕರು ಅದರಲ್ಲೂ ಪಾಲುದಾರರ ಪರಿಶೀಲನೆಗಾಗಿ ತಮ್ಮ ಕಛೇರಿಯ ಸೂಚನಾ ಫಲಕದಲ್ಲಿ ಅಳವಡಿಸಿ ಪ್ರಚಾರ ನೀಡುವಂತೆ ಉಲ್ಲೇಖ (2)ರಂತೆ ತಮಗೆ ಕಳುಹಿಸಲಾಗಿತ್ತು. ಅಲ್ಲದೇ ಎಲ್ಲಾ ಗ್ರಾಮ ಪಂಚಾಯತಗಳ ಸಾಮಾನ್ಯ ಸಭೆ/ ಗ್ರಾಮ ಸಭೆಗಳಲ್ಲಿಯೂ ಸಹ ಸಾರ್ವಜನಿಕರಿಗೆ ಈ ಕುರಿತು ತಿಳುವಳಿಕೆ ನೀಡಲು ತಿಳಿಸಲಾಗಿತ್ತು.

Free
8/7/2021

ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ಕರಾವಳಿ ನಿಯಂತ್ರಣ ವಲಯ ಅಧಿಸೂಚನೆ 2019 ಅನುಸಾರ ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕಡಲ ತೀರ ವಲಯ ನಿರ್ವಹಣಾ ಯೋಜನೆಯ ಕರಡು ನಕ್ಷೆಯನ್ನು ಎನ್.ಸಿ.ಎನ್.ಸಿ.ಇಂ. ಜಿನ್ಸೆ ಸಂಸ್ಥೆಯವರು ತಯಾರಿಸಿರುವ ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕಡಲ ತೀರ ವಲಯ ನಿರ್ವಹಣಾ ಯೋಜನೆಯ ಕರಡು ನಕ್ಷೆಯನ್ನು ಹಾಗೂ ಕಡಲತೀರ ವಲಯ ನಿಯಂತ್ರಣ ವಲಯ ಅದರ ವಿವಿಧ ವರ್ಗೀಕರಣ ಎಂದರೆ ಸಿಆರ್‌ಜೆಡ್-I, ಸಿಆರ್‌ಜೆಡ್-II, ಸಿಆರ್‌ಜೆಡ್-III, ಸಿಆರ್‌ಜೆಡ್-IV, ಮತ್ತು ಸಿಆರ್‌ಜೆಡ್-V ಹಾಗೂ ಈ ಪ್ರತಿಯೊಂದರಲ್ಲೂ ಅನುಮತಿಸಬಹುದಾದ, ನಿಷೇಧಿಸಲ್ಪಟ್ಟ ಮತ್ತು ನಿಯಂತ್ರಿಸಲ್ಪಟ್ಟಿರುವ ಚಟುವಟಿಕೆಗಳ ನೈಫರ್ಗೂಂಡ ಅಧಿಸೂಚನೆಯ ಸಮೀಪ ಕನ್ನಡ ಅನುವಾದ ಪ್ರತಿಯನ್ನು ಈ ಪತ್ರದೊಂದಿಗೆ ಲಗತ್ತಿಸುತ್ತಾ, ಸಾರ್ವಜನಿಕರು ತಮ್ಮ ಅನಿಸಿಕೆ ಅಕ್ಷೇಪಣೆ, ಸಲಹೆಗಳನ್ನು ನೀಡಲು ಪ್ರಚಾರ ರೀತಿ ಸಾರ್ವಜನಿಕರಿಗೆ ಒದಗಿಸುವಂತೆ ಈ ಮೂಲಕ ತಿಳಿಸುತ್ತಾ, ಕೈಗೊಂಡ ಕ್ರಮದ ಕುರಿತು ವರದಿ ಸಲ್ಲಿಸಲು ಕೋರಿದೆ.

Free
7/7/2021

ದಿನಾಂಕ 8-07-21

ತಮ್ಮ ವಿಶ್ವಾಸಿ

ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು, (ಪರಿಸರ)
ಕಾರವಾರ

ಪುಟ್ಟಣ ಪಂಚಾಯತ
07/07/21

ಪಟ್ಟಣ ಪಂಚಾಯತ ಕಾರ್ಯಾಲಯ
ಹಾಲಿ ಕಾರ್ಯದರ್ಶಿ (ಉ.ಕ.)

K. M. C. EUMTA
7/7/2021

ಉತ್ತರ ಕನ್ನಡ ಜಿಲ್ಲೆಯ ಸಿಆರ್‌ಝೆಡ್ ವ್ಯಾಪ್ತಿಗೆ ಒಳಪಡುವ ನಗರ ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳಿಗೆ ಸಿಆರ್‌ಝೆಡ್ 2019 ಕರಡು ನಕ್ಷೆ (CZMP Draft Map) ಪೂರೈಸಿದ ಕುರಿತು ಸ್ವೀಕೃತಿ ವಿವರ

ಕ್ರ.ಸಂ.	ತಾಲೂಕು	ನಕ್ಷೆಯ ಶೀಟ್ ನಂ.	ಸ್ವೀಕೃತಿ ಸಹಿ
1.	ನಗರಸಭೆ, ಕಾರವಾರ	KA 32 KA 35 KA 36 KA 39	ದಿನಾಂಕ: 07-07-21 ಸ್ವೀಕೃತಿ ಸಹಿ ಕಾರವಾರ ನಗರಸಭೆ, ಕಾರವಾರ
2.	ಪುರಸಭೆ, ಅಂಕೋಲಾ	KA 33	ಸ್ವೀಕೃತಿ ಸಹಿ 07/07/2021
3.	ಪುರಸಭೆ, ಕುಮಟಾ	KA 28	ಸ್ವೀಕೃತಿ ಸಹಿ F. M. G., KUMTA Received on 7/7/2021
4.	ಪುರಸಭೆ, ಭಟ್ಕಳ	KA 18 KA-21	ಸ್ವೀಕೃತಿ ಸಹಿ ಪುರಸಭೆ ಕಾರ್ಯಾಲಯ, ಭಟ್ಕಳ ದಿನಾಂಕ: 07/07/21
5.	ಪಟ್ಟಣ ಪಂಚಾಯತ, ಹೊನ್ನಾವರ	KA 25	ಸ್ವೀಕೃತಿ ಸಹಿ ದಿನಾಂಕ: 07/07/2021 ಪಟ್ಟಣ ಪಂಚಾಯತ ಕಾರ್ಯಾಲಯ ಹೊನ್ನಾವರ (ಉ.ಕ.)
6.	ಪಟ್ಟಣ ಪಂಚಾಯತ, ಜಾಲಿ	KA 18 KA 21	ಸ್ವೀಕೃತಿ ಸಹಿ 7/7/21 ಪಟ್ಟಣ ಪಂಚಾಯತ ಕಾರ್ಯಾಲಯ ಜಾಲಿ ತಾಲ್ಲೂಕು (ಉ.ಕ.)
7.	ಪಟ್ಟಣ ಪಂಚಾಯತ, ಮಂಕಿ	KA 22	ಸ್ವೀಕೃತಿ ಸಹಿ Fu

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Translated Copy of
Annexure - 4

No: RDE/CRZ/ CRZ map/ 2021-22/143

Date: 5-7-2021

To:

- 1) Commissioner
City Municipal Council, Karwar
- 2) Chief Officer
Pattana panchayat, Honnavar/ jail/ Manki
- 3) Chief Officer
Purasabhe, Ankola/ Kumta/ Bhatkal

Sir,

Sub: Publicity of Karnataka State Coastal Zone Management Plan-reg

Ref: 1) Govt Notification No: FEE/ 99/CRZ/ 2021 Bangalore
date: 27-04-2021

2) Letter from this office No: RDE/CRZ/draft map/ 2020-21/86

With Reference to above, soft copies of draft maps of Coastal Zone Management Plan prepared as per Coastal Regulation Zone, 2019 have been sent to your office to invite suggestions and objections from general public and stake holders as per the reference letter (2) . Also it was informed to place the subject in gram sabha/ samanya sabha and give knowledge among public.

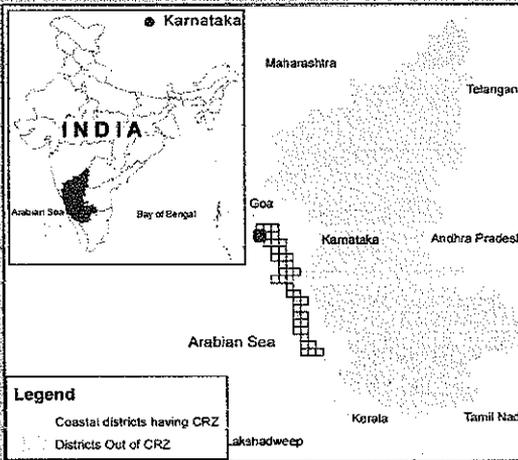
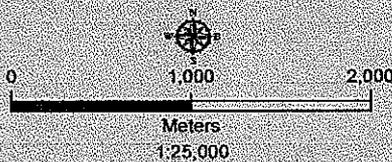
As per the subject stated above, draft CZMP maps prepared by NCSCM, Chennai as per CRZ notification, 2019 and different activities that are being regulated, prohibited or allowed in different CRZ zones like CRZ-I, CRZ-II, CRZ-III, and CRZ-IV , CRZ-V that are included as per CRZ Notification, 2019 and a near to kannada translated copy of this notification is attached herewith . Also hard copies of CZMP maps pertaining to your area is also attached . You are requested to give wide publicity among people . Also instructed to submit the action taken by you in this regard.

Yours faithfully

sd-

Regional Director (Environment)
Karwar.

ANNEXURE-5



Legend

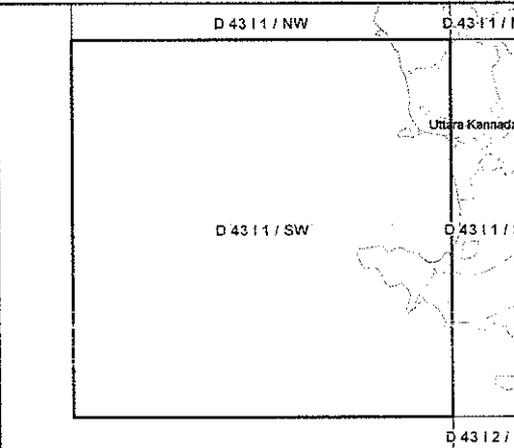
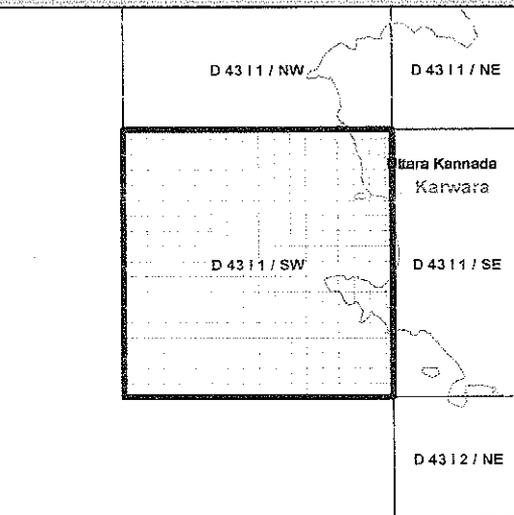
- Lighthouse
- Fish Landing Centre
- Ferry
- Roads
- Fishing Road
- Railway line
- High Tide Line (HTL)
- Low Tide Line (LTL)
- Hazard Line
- Seawall
- CRZ Boundary
- Village Boundary
- Municipal/Urban Boundary
- Taluk Boundary
- State boundary

LANDUSE CATEGORIES

- ESAs
- Eco-Sensitive Zone
 - Mangrove
 - Sand Dune /Coastal Dune
 - Nesting Ground of Bird
 - Turtle Nesting Ground
 - Seagrass Bed
 - Mudflat
 - Salt Marsh
 - Reserved Forest
 - Coral & Coral Reef
 - Archaeological & Heritage Site

Others

- Beach Tourism Area
- Rock Exposure
- Road
- Breakwater or Jetty
- Port Area
- Fishing Harbour
- Fish drying or net mending yards
- Aquaculture Pond
- Intertidal Zone
- Agricultural Land
- Saltpan
- Beach/Sand Patch
- Forest
- Habitation/Settlement
- Habitation/Settlement with Vegetation
- Open/Vacant Land
- Port/Harbour/Jetty
- Railways
- River/Creek/Stream/Drain
- Rock Outcrop/Gullied Land
- Rocky Coast
- Seawall/Embankment
- Spit
- Tank/Pond/Lake



DATA SOURCE

- i) National Centre for Sustainable Coastal Management
 - 1) HTL, LTL
 - 2) Ecologically Sensitive Area & Geomorphological Features
 - 3) Infrastructure facilities such as Lighthouse, Road, Railway line, Sea wall, Breakwater or Jetty
- ii) Karnataka State Coastal Zone Management Authority
 - 1) Administrative Boundaries, 2) Infrastructure facilities such as Fish Landing Centre, Ferry, Fishing Road, Port Area, etc.

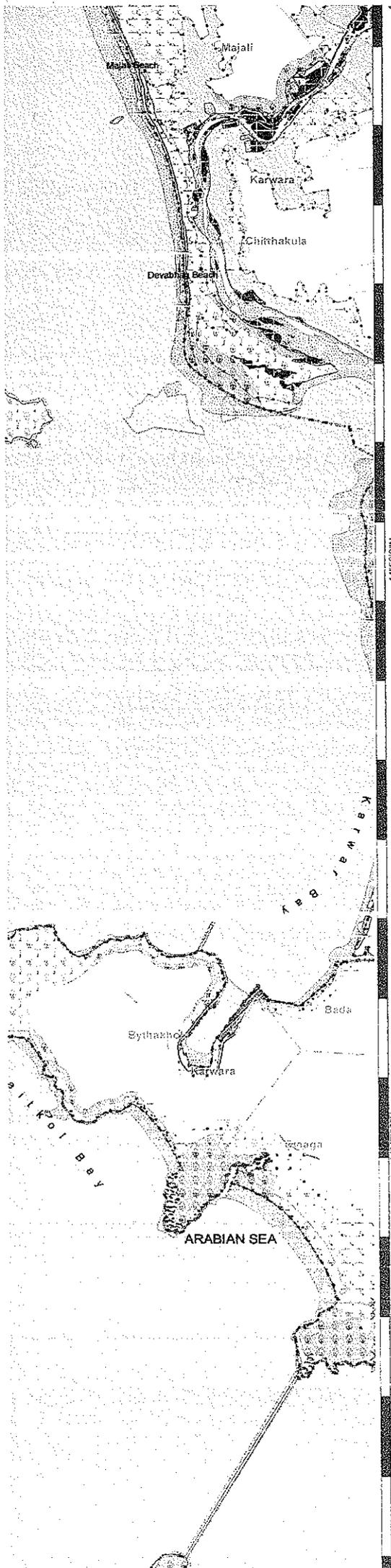
ABBREVIATIONS

CRZ - Coastal Regulation Zone; ESAs - Ecologically Sensitive Areas

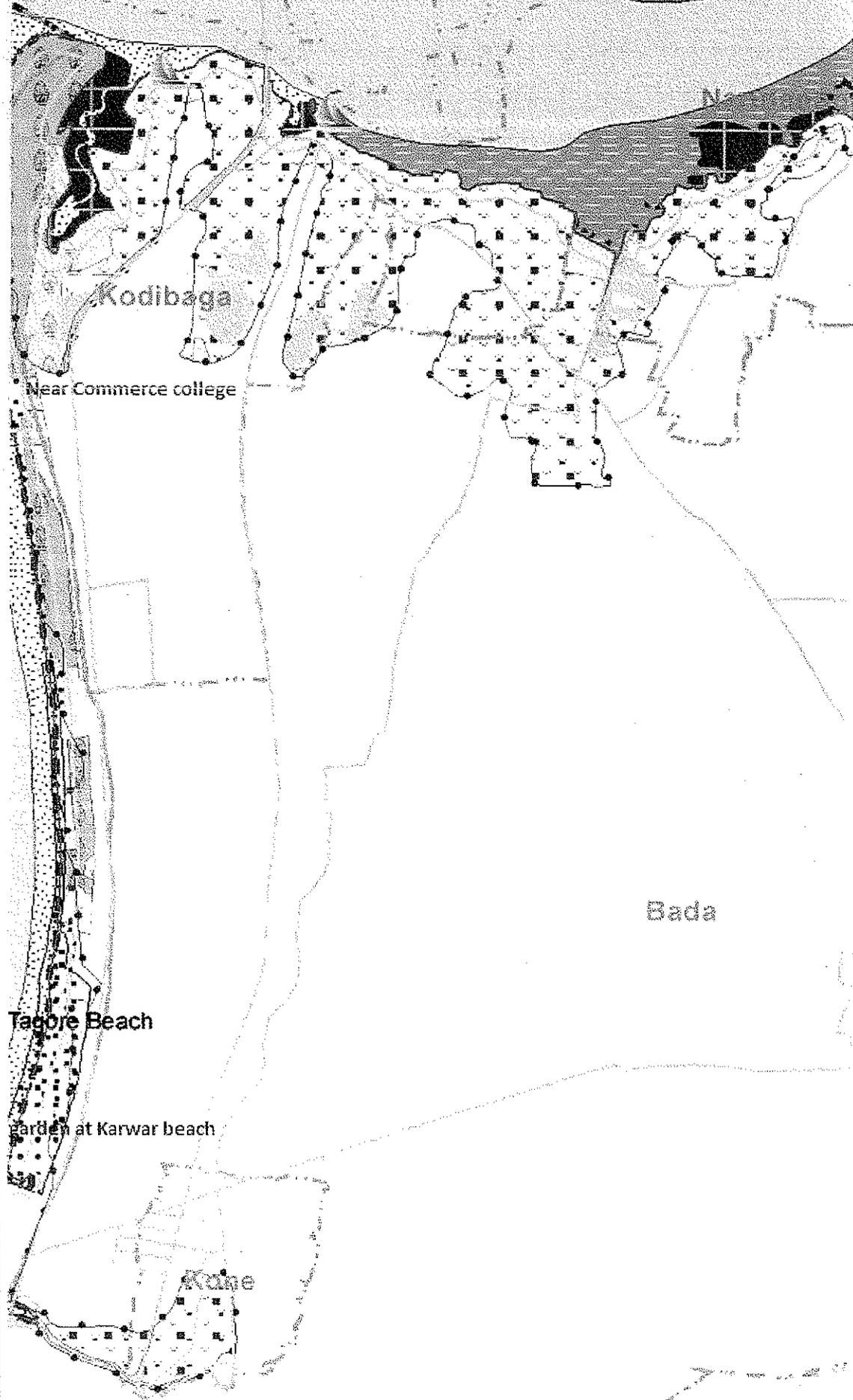
FINAL DRAFT COASTAL LANDUSE MAP PREPARED ALONG WITH FINAL DRAFT CZMP (AS PER CRZ NOTIFICATION, 2019)

OFFICE SEAL

Prepared by



14° 50' 0" N



Kodibaga

Near Commerce college

Tagore Beach

garden at Karwar beach

Koine

Bada

Scale 1:10000
 Surveyed by ...
 Date ...

**MINUTES OF THE 14TH MEETING OF TECHNICAL SCRUTINY COMMITTEE HELD
ON THE 13TH OF APRIL, 2022, TO SCRUTINIZE THE CZMPS OF KARNATAKA
PREPARED AS PER CRZ NOTIFICATION, 2019**

The CZMP Technical Scrutiny Committee met on the 13th of April, 2022 in the National Institute of Advance Studies (NIAS), IISc campus, Bengaluru, under the Chairmanship of Dr. Shailesh Nayak, Director NIAS, Bengaluru & Former Secretary, Ministry of Earth Sciences, Government of India, to scrutinize the CZMPs prepared by authorized agencies. Dr. Ramesh Ramachandran, Director, NCSCM welcomed the Chairman and other participants and gave a brief insight on the proposed deliberations. Other members of the Technical Scrutiny Committee as well as some representatives of the Forest, Environment & Ecology Department joined the meeting online. The list of participants is at Annex-1.

2. Agenda of the meeting:

The Draft CZMPs of Karnataka, prepared under the CRZ Notification, 2019, were taken up for scrutiny:

3. The Government of Karnataka was represented by the following officials.

1. Shri Vijaymohan Raj V, IFS, Principal Secretary (Environment), Government of Karnataka
2. Shri. R Gokul, IFS, Commissioner (Env.), Govt. of Karnataka
3. Shri Manojkumar IFS, MD JLR, Karnataka
4. Shri. Santosh B Thotar, FDA, Department of Tourism, Govt. of Karnataka
5. Dr. Dinesh Kumar YK, DFO & RD, Mangalore,
6. Shri Sripathi B N, RD, Env, Udupi.
7. Shri. Prasanna K Pategar, RD, Env., Karwar.

Initiating the discussions on the requirement of tourism management plans as per the CRZ Notification, 2019, Shri Manojkumar IFS, MD JLR, Karnataka, informed that the Department of Tourism, Govt. of Karnataka has already identified 93 beaches in Karnataka for sustainable tourism development and tourism plan for each of the 93 beaches has been prepared. The Chairman suggested that once the tourism management plans are prepared, these should be cleared by the KSCZMA and the plans will form part of the CZMP report. Dr K V Thomas enquired whether the boundaries of the tourism beaches are available, whether any interaction was done with the local community/fishermen, whether there is any scheme for participation by the local community so that they benefit and whether information on waves, currents and types of risks and hazards in adventure tourism in various beaches is available in the public domain. The officials of Government of Karnataka informed that the boundaries of beaches have been demarcated and that stakeholder consultation was done at the district level. KSCZMA to provide the beach stretches to NCSCM to include in CZMPS.

The Chairman informed that at the time of implementation of the tourism plans, 1:4000 scale CZM maps should be prepared.

4. A presentation on the preparation of CZMP of Karnataka was made by NCSCM, who had prepared the CZMP of Karnataka as per CRZ Notification, 2019. Discussions on the following suggestions/objections on the draft CZMP of Karnataka received in NCSCM from KSCZMA after conclusion of the public hearings, ensued and recommendations were made as given below.

Uttara Kannada District

Sl. No.	Name of the person/s submitting objection	Date of Receipt	Brief note of objections/suggestions/comments	Opinion of DCZMC	Decision of KSCZMA	Recommendations of Technical Scrutiny
1	2	3	4	5	6	
1	Prashant Aversekar (through e-mail)	20-07-2021	Map No: KA-35 1. Beach area filled with sand dunes is neither IB nor II as in map, but it is IA. Beach area comprises 90% of sand dunes and rest is CRZ IB which is 10%. 2. The map should mark beach names indicating their village names clearly giving the boundary.	The beach area between LTL & HTL is marked CRZ IB. Rest of the area from HTL upto CRZ boundary is beach area covered with sand. Sand dunes at some places with GPS points can be marked.	KSCZMA decided to recommend to NCSCM, Chennai to mark the sand dunes area in CZMP at Karwar Beach. GPS readings: i) 14° 49' 16.9" N 74° 07' 35.1" E ii) 14° 49' 21" N 74° 07' 34.32" E KSCZMA decided to recommend to NCSCM, Chennai to mark the beach names.	Sand dunes have been added after verification. Recommended to add Beach names. KSGCZMA to provide the names of the beaches.
2	Maruti Gouda Senior Field Researcher Centre for pilicy research	15-09-2021	1. Procedural violations in preparations of CZMP. No information provided about activities permissible under ESA. Further each of ESAs are marked as same colour in draft map and hence difficult to	CZMP is prepared as per the Annexure-IV of the notification and Guidelines given by MoEF&CC.	KSCZMA decided to recommend to NCSCM, Chennai to mark ESAs with different colours as in	Draft CZMP of Karnataka on 1:25000 scale has been prepared as per the provision of CRZ notification, 2019

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Uttara Kannada District

Sl. No.	Name of the person/s submitting objection	Date of Receipt	Brief note of objections/suggestions/comments	Opinion of DCZMC	Decision of KSCZMA	Recommendations of Technical Scrutiny
1	2 Nandangadda, Karwar	3	4 differentiate. No notes along with draft CZMP to be provided.	5 Regulated activities permissible under ESA and its details are available in the CRZ notification-2019. Notification copies are supplied to all GP, TP, Tahsildar office, ULBs and DC office. Also made available for public in dept website. Recommended to mark ESA with different colours.	6 pre-draft maps provided by NCSCM.	and guidelines issued by MOEF&CC. As per the para 3.j of guidelines of updation which states that "CZMP maps and Coastal landuse maps will be prepared as per the instructions/check-list issued to all the authorized agencies/States/ UTs by the Technical Scrutiny Committee at NCSCM, Chennai, during the scrutiny of CZMPs prepared as per CRZ Notification 2011. The check list is enclosed to these guidelines as Annex-2". Accordingly, the
					KSCZMA decided to recommend to	

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Uttara Kannada District

Sl. No.	Name of the person/s submitting objection	Date of Receipt	Brief note of objections/suggestions/comments	Opinion of DCZMC	Decision of KSCZMA	Recommendations of Technical Scrutiny
1	2	3	4	5	6	
			<p>2. Sheet No: D 4316/SW: · Sand Dunes present in area from Gangavali to Bhavikodla is missing & should be under IA.</p> <p>3. Sheet No: D 4317 / SE: (Honnavar-Kasarkod area) · River erosion changes HTL and LTL in this area, New HTL and LTL to be updated. · Honnavar port proposed area marked in CRZ II.</p>	<p>Area inspected with GPS reading and sand dunes will be marked accordingly as per para 2.1.1. CRZ-IA (a) (iii). The nodal agency NCSCM may be requested to verify the same.</p>	<p>NCSCM, Chennai to mark the sand dune area in the CZMP. GPS readings: i) 14° 35' 24.67" N 74° 17' 39.73" E ii) 14° 35' 43.56" N 74° 17' 33.49" E</p>	<p>coastal landuse maps has been prepared wherein details of ESAs along with the other landuse categories depicted.</p> <p>Sand dunes have been added after verification.</p>
					<p>The Authority decided to request NCSCM to reverify the Sharavati river mouth area. GPS readings: i) 14° 17' 42.96" N</p>	

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Uttara Kannada District

Sl. No.	Name of the person/s submitting objection	Date of Receipt	Brief note of objections/suggestions/comments	Opinion of DCZMC	Decision of KSCZMA	Recommendations of Technical Scrutiny
1	2	3	4	5 The area marked as CRZ-II as per para 2.2 On reverification, the area found to be not in LPA.	6 74° 25' 29.54" E ii) 14° 17' 41.9" N 74° 25' 33.01" E	Draft CZMP of Karnataka on 1:25000 scale has been prepared as per the provision of CRZ notification, 2019 and guidelines issued by MOEF&CC. As per para 3.a) of the guidelines issued by MoEF&CC on updation of CZMP prepared as per CRZ Notification, 2011 to align with CRZ Notification, 2019 which read as "The CZMP database (including HTL, LTL, ESAs, CVCA, Hazard lines shapefiles etc.) prepared as per the CRZ Notification,

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Uttara Kannada District

Sl. No.	Name of the person/s submitting objection	Date of Receipt	Brief note of objections/suggestions/comments	Opinion of DCZMC	Decision of KSCZMA	Recommendations of Technical Scrutiny
1	2	3	4	5	6	2011 which have been scrutinized by the Technical Scrutiny Committee, finalized by the National Centre for Sustainable Coastal Management (NCSCM) and approved by the MoEFCC, shall be used as the base for revision or updation of the CZMP, as per the provisions contained in the CRZ Notification, 2019". Hence, HTL & LTL have not been changed. Honnavara town panchayat boundary has been verified with

Uttara Kannada District

Sl. No.	Name of the person/s submitting objection	Date of Receipt	Brief note of objections/suggestions/comments	Opinion of DCZMC	Decision of KSCZMA	Recommendations of Technical Scrutiny
1	2	3	4	5	6	the town panchayat notification and accordingly the boundary has been corrected/redrawn. Based on the corrected boundary, CRZ II area has been marked. Kasarkod area falls beyond Honnavara town panchayat. Hence, this area has been classified as CRZ III - NDZ
3	Sri.Rajesh Govind Tandel At: Tonka, Kasarkod Honnavar taluka	31-07- 2021	CZMP map No. KA-25 As there is turtles are living along sea shore of Kasarkod tonka in honnavar Taluka, it should be marked in the map	NCSCM, Chennai has done study related to this issue, report is submitted to the court; further action can be	KSCZMA decided to request NCSCM Chennai may verify based on available records.	Verified. Turtle nesting sites already marked around the coastal stretches of kasarkod, Kelaginuru and Apasarakonda villages

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Uttara Kannada District

Sl. No.	Name of the person/s submitting objection	Date of Receipt	Brief note of objections/suggestions/comments	Opinion of DCZMC	Decision of KSCZMA	Recommendations of Technical Scrutiny
1	2	3	4	5	6	
4	Preetam Masurkar through Environmental Officer Karnataka State Pollution Control Board Regional office Karwar.	11-10-2021	1. Karwar beach having casuarinas trees all along coast not shown in map. 2. Karwar beach having sand dunes not marked in map.	taken according to the report Casurina trees along Karwar-Kodibag beach area may be marked in the map. Sand dunes at Karwar beach identified may be marked in map as per para 2.1.1	KSCZMA decided to recommend to NCSCM, Chennai to mark Casuarina tree area in CZMP. GPS readings: i) 14° 50' 21.84" N 74° 07' 33.96" E ii) 14° 49' 21.36" N 74° 07' 35.76" E	The said areas have been shown as forest in coastal landuse map. Sand dunes have been added after verification in Karwar beach. Verified. No correction.

Uttara Kannada District

Sl. No.	Name of the person/s submitting objection	Date of Receipt	Brief note of objections/suggestions/comments	Opinion of DCZMC	Decision of KSCZMA	Recommendations of Technical Scrutiny
1	2	3	4	5	6	(In the said location, there is no mudflat)
5	Balakrishna S. Pai Advocate Mahalasa Krupa 461, M.G. Road Karwar	05-10-2021	Map No: KA-361. It is shown with malafide reasons that sea area adjacent to Karwar city as Bay. Karwar beach cannot by any stretch of imagination be considered as a bay. 2. The beaches have been wrongly shown as falling in CRZ IB. There are sand dunes, horse shoe crab habitats, sea grass beds, it should have been shown as CRZ IA.	As per the Hydrographic charts prepared by NHO, Karwar beach area is termed as Bay. So CRZ boundary is marked to 50 mts from HTL as per para 1 (ii) of the notification. Beach area between HTL<L is intertidal area and accordingly marked as CRZ-IB as per para 2.1.2. Sand dunes present will be marked.	KSCZMA decided to request NCSCM, Chennai to reverify the same and update accordingly.KSCZMA decided to recommend to NCSCM, Chennai to mark Sand dunes in CZMP.	As per para 5 (iv) of the CRZ Notification, 2019, the terminology used by Naval Hydrographic Office (NHO) shall be relied upon for classification of water bodies such as Bays etc. NHO Charts have marked as a "BAY". In the CZMPs, the beach area between HTL<L is intertidal area and accordingly marked as CRZ-IB. however, in the coastal land use map,

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Uttara Kannada District

Sl. No.	Name of the person/s submitting objection	Date of Receipt	Brief note of objections/suggestions/comments	Opinion of DCZMC	Decision of KSCZMA	Recommendations of Technical Scrutiny
1	2	3	4	5	6	beach area has been marked with separate colour. Sand dunes have been added after verification in Karwar beach.
6	Uttara Kannada Dist. Fishermen's Association Forum Karwar.	05-10-2021	1. All ESA such as mangrove, mudflats, dunes, salt marshes, coral reefs, turtle nesting area marked in same colour so different ecosystems cannot be differentiated. It is important to provide notes on these. 2. All ESA are to be marked separately viz. Mangrove, coral reef, sand dune, salt marsh, mudflats, Bird nesting ground, Heritage site, Aquaculture pond, salt pan etc. 3. Sand dunes of Karwar and Devbhag beach are not marked. 4. Declare entire Karwar Bay till Goa	It is recommended to mark and differentiate ESA with different colors in map. All ESA may be marked with separate colors to facilitate easy differentiation. Area inspected and as per GPS readings sand dunes will be	KSCZMA decided to request NCSCM, Chennai to mark ESAs with different colours as in pre-draft maps. KSCZMA decided to request NCSCM, Chennai to mark ESAs with different colours as in pre-draft maps. KSCZMA decided to request NCSCM,	Draft CZMP of Karnataka on 1:25000 scale has been prepared as per the provision of CRZ notification, 2019 and guidelines issued by MOEF&CC. As per the para 3.j of guidelines of updation which stated that "CZMP maps and Coastal landuse maps will be prepared as

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Uttara Kannada District

Sl. No.	Name of the person/s submitting objection	Date of Receipt	Brief note of objections/suggestions/comments	Opinion of DCZMC	Decision of KSCZMA	Recommendations of Technical Scrutiny
1	2	3	4 as CVCA. 5. Declare Karwar and Devbhag coast as turtle nesting ground, and highly eroding zone.	5 marked. Recommended to recheck by NCSCM. No proper data available about turtle nesting. NCSCM may be asked to have a check Karwar & Devbhag coast as highly eroding zone.	6 Chennai to mark Sand dunes in CZMP. KSCZMA decided to request NCSCM, Chennai to reverify about CVCA area. KSCZMA decided to request NCSCM Chennai to reverify about Karwar and Devbhag as highly eroding zone.	per the instructions/check-list issued to all the authorized agencies/Stated/ UTs by the Technical Scrutiny Committee at NCSCM, Chennai, during the scrutiny of CZMPs prepared as per CRZ Notification 2011. The check list is enclosed to these guidelines as Annex-2". Accordingly, the coastal landuse maps has been prepared wherein details of ESAs along with the other landuse categories depicted.

Uttara Kannada District

Sl. No.	Name of the person/s submitting objection	Date of Receipt	Brief note of objections/suggestions/comments	Opinion of DCZMC	Decision of KSCZMA	Recommendations of Technical Scrutiny
1	2	3	4	5	6	Sand dunes have been added after verification in Karwar beach. There is no sand dune in Devbhag beach. Draft CZMP of Karnataka on 1:25000 scale has been prepared as per the provision of CRZ notification, 2019 and guidelines issued by MOEF&CC. As per para 3.a) of the guidelines issued by MoEF&CC on updation of CZMP prepared as per CRZ Notification, 2011 to align with CRZ Notification, 2019

Uttara Kannada District

Sl. No.	Name of the person/s submitting objection	Date of Receipt	Brief note of objections/suggestions/comments	Opinion of DCZMC	Decision of KSCZMA	Recommendations of Technical Scrutiny
1	2	3	4	5	6	which read as "The CZMP database (including HTL, LTL, ESAs, CVCA, Hazard lines shapefiles etc.) prepared as per the CRZ Notification, 2011 which have been scrutinized by the Technical Scrutiny Committee, finalized by the National Centre for Sustainable Coastal Management (NCSCM) and approved by the MoEFCC, shall be used as the base for revision or updation of the CZMP, as per the provisions contained in the CRZ

Uttara Kannada District

Sl. No.	Name of the person/s submitting objection	Date of Receipt	Brief note of objections/suggestions/comments	Opinion of DCZMC	Decision of KSCZMA	Recommendations of Technical Scrutiny
1	2	3	4	5	6	Notification, 2019". Hence, HTL & LTL has not been changed. Please refer para 6 of the Minutes below regarding CVCA areas.
7	Vidyadhar Durgekar through e-mail & Sanjay Shanbhag karwar	15-09-2021	Sand dunes, Biological active mudflats are not included in Karwar, Kodibhag, Chittakula and Majali coast.	Sand dune, mudflats are marked left out area inspected and as per GPS readings, it will be marked.	KSCZMA decided to recommend to NCSCM, Chennai to mark Sand dunes at Karwar Beach and mud flat at Baithkol in CZMP.	Sand dunes have been added after verification in Karwar beach. Verified. There is no mudflat at Baithkol
8	Sri. Sachin Santosh Tandel Kasarkod tonka, honnavar. (received from DC Office	29-09-2021 07-10-2021	<u>CZMP Map No: KA-25</u> Forest dept. officials have identified turtle nesting places in Tonka, Pavinakurva of Kasarkod in Honnavar Taluka. NCSCM has not demarcated the area as turtle nesting area. The	Turtle nesting sites are marked in the map in accordance with the available records. Presently NCSCM has done	KSCZMA decided to request NCSCM Chennai to reverify about the turtle nesting at Kasarkod as per the available records.	Verified. Turtle nesting sites already marked around the coastal stretches of kasarkod, Kelaginuru and Apasarakonda villages.

Uttara Kannada District

Sl. No.	Name of the person/s submitting objection	Date of Receipt	Brief note of objections/suggestions/comments	Opinion of DCZMC	Decision of KSCZMA	Recommendations of Technical Scrutiny
1	Karwar) Sri. Kartik K. Tandell Kasarkod, Honnavar (through e-mail)	3	4 port area is deliberately not marked as CRZ-I area in CZMP.	5 site inspection of the area. NCSCM may reconsider and verify based on the site inspection and available records whether the area is turtle nesting site or not.	6	
9	Sri. Preetam Masurkar Karwar.	Public Hearing on 15-09-2021	1) Instead of marking only kali river area as CVCA in the map, whole Karwar area should be identified as CVCA as stated in the notification. 2) CRZ limit of Karwar beach is to be increased to 500 mts. from present 50 mts. 3) Casuarina trees area in Karwar and Kodibhag beach are to be marked in the map.	Kali river area is marked as CVCA as per para-3.1 of the notification. It is to be verified about Karwar area as CVCA. Based on National Hydrographic Chart, as per para 1 (i) of notification, Karwar beach is considered as Bay	KSCZMA decided to request NCSCM, Chennai to reverify about CVCA.	Verified. Kali river area has been marked as CVCA. Please refer para 6 of the Minutes below regarding CVCA areas. As per para 5 (iv) of the CRZ Notification, 2019, the terminology used by Naval Hydrographic Office

Uttara Kannada District

Sl. No.	Name of the person/s submitting objection	Date of Receipt	Brief note of objections/suggestions/comments	Opinion of DCZMC	Decision of KSCZMA	Recommendations of Technical Scrutiny
1	2	3	4	5 and its limit is marked at 50 mts. It is to be verified for increasing the CRZ limit to 500 mts.	6 reverify about Bay. KSCZMA decided to recommend NCSCM, Chennai to mark Casuarina trees in Karwar and Kodibhag beach to be marked in CZMP.	(NHO) shall be relied upon for classification of water bodies such as Bays etc. NHO Charts have marked as a "BAY". Hence, So CRZ boundary is marked to 50 mts from HTL to landward side. The said areas (in Karwar and Kodibhag beach) have been shown as forest in coastal landuse map.
10	Dr. Poonam Phal Sadashivgadh, Karwar.	Public Hearing on 15-09-2021	On what basis Karwar beach is marked as Bay on CZMP map? It is not right to mark it as Bay. There may be chances of Beach getting destroyed. We being the coastal communities it is our right to conserve the beach. So it is	Based on the National Hydrographic chart prepared by NHO Dehradun, NCSCM Chennai has marked	As per the Hydrographic charts, Karwar beach is marked as Bay. NCSCM Chennai to reverify about Bay.	As per para 5 (iv) of the CRZ Notification, 2019, the terminology used by Naval Hydrographic Office (NHO) shall be relied upon for classification

Uttara Kannada District

Sl. No.	Name of the person/s submitting objection	Date of Receipt	Brief note of objections/suggestions/comments	Opinion of DCZMC	Decision of KSCZMA	Recommendations of Technical Scrutiny
1	2	3	4	5	6	
			requested to protect the Karwar Beach area.	Karwar beach area as Bay as per para 1 (ii) of the notification.		of water bodies such as Bays etc. NHO Charts have marked as a "BAY".
11	Dr. Prakash N. Mesta Honnavar. Member, Karnataka Biodiversity Board	Public Hearing on 15-09-2021	1) Turtle nesting area is to be marked on Devbhag area.2) Kasarkod tikka-2 village and survey numbers of Mavinakurva tikka-2 of Honnavar Taluka are not recorded on map no. KA-25. It is to be marked on CZMP	There is no evidence of turtle nesting place on Devbhag beach. But beach area can be marked as eco sensitive area. On availability of survey number details of Mavinakurva tikka-2 and Kasarkod tikka-2 of Honnavar Taluka, action will	KSCZMA decided to recommend to NCSCM, Chennai since turtle nesting is reported recently, Devbhag beach may be marked as turtle nesting area. GPS readings: 14° 49' 18.12" N 74° 03' 45.36" E ii) 14° 49' 10.56" N 74° 03' 44.64" EKSCZMA decided to recommend to NCSCM, Chennai to	Devbhag beach area has been marked as turtle nesting area. KSCZMA are requested to provide the missing village/cadastral boundary to include in the CZMPs.

Uttara Kannada District

Sl. No.	Name of the person/s submitting objection	Date of Receipt	Brief note of objections/suggestions/comments	Opinion of DCZMC	Decision of KSCZMA	Recommendations of Technical Scrutiny
1	2	3	4	5	6	
				be taken to record the same on map.	update CZMP with missing village maps.	
12	Sri. Veevan P. Fernandes Tonka Kasarkod Honnavar Taluka.	Public Hearing on 15-09-2021	What are the changes on present CZMP map related to Kasarkod beach area of Honnavar Taluka? What facilities are provided?	Kasarkod area in Honnavar Taluka falls in CRZ-III, same is marked in accordance with 2018 approved map. As stated earlier, permitted activities as per the notification may be taken up after prior approval from CRZ and there will be provision for development under the specified conditions. The area at Kasarkod marked as CRZ -II	KSCZMA decided to recommend to NCSCM, Chennai to mark the Kasakod area as CRZ-III, since it is not part of LPA.	Honnava town panchayat boundary has been verified with the town panchayat notification and accordingly the boundary has been corrected/redrawn. Based on the corrected boundary, CRZ II area has been marked. Kasarkod area falls beyond Honnavara town panchayat. Hence, this area has been classified as CRZ III - NDZ

Uttara Kannada District

Sl. No.	Name of the person/s submitting objection	Date of Receipt	Brief note of objections/suggestions/comments	Opinion of DCZMC	Decision of KSCZMA	Recommendations of Technical Scrutiny
1	2	3	4	5	6	
				is not part of LPA as per available records. So this area is to be marked as CRZ-III zone.		
13	Balakrishna S. pai Advocate M.G. Road Karwar.	Public Hearing on 15-09-2021	1) Why the Karwar beach area identified as Bay? On what basis it is marked as Bay in CZMP map? It is stated in the notification that bay is the tidal influenced area. As Karwar beach is directly connected to sea, rather than considering it as Bay, it should be marked as Sea shore and CRZ area to be marked at 500 mts. from HTL. 2) Karwar beach area should be considered as CRZ-IA and CVCA	Based on the National Hydrographic charts prepared by NHO, Dehradun and as per para-1 (ii) of notification NCSCM Chennai have marked Karwar beach area as Bay. It may be submitted to NCSCM for reverification. The intertidal area of Karwar beach is marked as CRZ-IB	As per the Hydrographic charts, Karwar beach is marked as Bay. KSCZMA decided to request NCSCM, Chennai to reverify KSCZMA decided to recommend to NCSCM, Chennai to mark the sand dunes in CZMP and request to reverify about CVCA.	As per para 5 (iv) of the CRZ Notification, 2019, the terminology used by Naval Hydrographic Office (NHO) shall be relied upon for classification of water bodies such as Bays etc. NHO Charts have marked as a "BAY". Hence, So CRZ boundary is marked to 50 mts from HTL to landward side.

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Uttara Kannada District

Sl. No.	Name of the person/s submitting objection	Date of Receipt	Brief note of objections/suggestions/comments	Opinion of DCZMC	Decision of KSCZMA	Recommendations of Technical Scrutiny
1	2	3	4	5	6	<p>Sand dunes have been added after verification</p> <p>Verified. Kali river area has been marked as CVCA.</p> <p>Please refer para 6 of the Minutes below regarding CVCA areas.</p>
14	Sri. Vikas Tandel Karwar.	Public Hearing on 15-09-2021	<p>1) Sadashivgadh Fort of Karwar Taluka is not included in Archaeological area.</p> <p>2) Mangroves, Coral Reef, Mudflats, Sand dunes, Salt Marshes area are not marked in Karwar map. They should be marked with different colours.</p> <p>3) Ladies beach and Tilamati beach are to be marked as Ecological Sensitive areas.</p>	<p>It is verified with Archaeological dept records and the area falls beyond 50 mts. and outside CRZ.</p> <p>As per para - 2.1.1 (a) (xi) it may be marked as CRZ-IA.</p> <p>These</p>	<p>KSCZMA decided to recommend to NCSCM, Chennai to mark Sadashivgadh Fort area as CRZ-I zone. GPS readings:</p> <p>i) 14° 50' 52.87" N 74° 07' 58.36" E</p> <p>ii) 14° 50' 46.17" N 74° 07' 54.66" E</p>	<p>Verified.</p> <p>Sadashivgadh Fort area falls beyond CRZ boundary/hazard line hence it has not been included as CRZ IA.</p>

Uttara Kannada District

Sl. No.	Name of the person/s submitting objection	Date of Receipt	Brief note of objections/suggestions/comments	Opinion of DCZMC	Decision of KSCZMA	Recommendations of Technical Scrutiny
1	2	3	4 4) According to the reports, Karwar beach is considered to be one of the most eroded beach. Same has to be marked in the map.	5 environmentally sensitive areas are already marked on the map. Remaining areas that have been missed out may be recommended to mark in different colours on the map. As per available records Tilmati beach is marked as ESA. Relating to this subject it is already discussed in KSCZMA, and as per records it can be verified to	6 KSCZMA decided to recommend to NCSCM, Chennai to mark Sand dunes in Karwar beach in CZMP. ESAs to be marked with different colours as in pre-draft maps.	Sand dunes have been added after verification Draft CZMP of Karnataka on 1:25000 scale has been prepared as per the provision of CRZ notification, 2019 and guidelines issued by MOEF&CC. As per the para 3,j of guidelines of updation which stated that "CZMP maps and Coastal landuse maps will be prepared as per the instructions/check-list issued to all the authorized

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Uttara Kannada District

Sl. No.	Name of the person/s submitting objection	Date of Receipt	Brief note of objections/suggestions/comments	Opinion of DCZMC	Decision of KSCZMA	Recommendations of Technical Scrutiny
1	2	3	4	5 take further action.	6 KSCZMA decided to recommend to NCSCM, Chennai to mark names of those landing centres missed out. KSCZMA decided to request the NCSCM, Chennai to reverify about Karwar as highly eroding beach.	agencies/States/ UTs by the Technical Scrutiny Committee at NCSCM, Chennai, during the scrutiny of CZMPs prepared as per CRZ Notification 2011. The check list is enclosed to these guidelines as Annex-2". Accordingly, the coastal landuse maps has been prepared wherein details of ESAs along with the other landuse categories depicted. Draft CZMP of Karnataka on 1:25000 scale has been prepared as per the provision of CRZ

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Uttara Kannada District

Sl. No.	Name of the person/s submitting objection	Date of Receipt	Brief note of objections/suggestions/comments	Opinion of DCZMC	Decision of KSCZMA	Recommendations of Technical Scrutiny
1	2	3	4	5	6	<p>Notificaton, 2019 and guidelines issued by MOEF&CC. As per para 3.a) of the guidelines issued by MoEF&CC on updation of CZMP prepared as per CRZ Notification, 2011 to align with CRZ Notification, 2019 which read as "The CZMP database (including HTL, LTL, ESAs, CVCA, Hazard lines shapefiles etc.) prepared as per the CRZ Notification, 2011 which have been scrutinized by the Technical Scrutiny Committee, finalized by the National</p>

Uttara Kannada District

Sl. No.	Name of the person/s submitting objection	Date of Receipt	Brief note of objections/suggestions/comments	Opinion of DCZMC	Decision of KSCZMA	Recommendations of Technical Scrutiny
1	2	3	4	5	6	Centre for Sustainable Coastal Management (NCSCM) and approved by the MoEFCC, shall be used as the base for revision or updation of the CZMP, as per the provisions contained in the CRZ Notification, 2019". Hence, HTL & LTL has not been changed.
15					Based on public hearing comments, regional director, Uttara Kannada district forwarded coordinates of some missing ESAs such as Sand dunes.	NCSCM has verified and suitable corrections have been incorporated.

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Udupi District

Sl.No	Name Of Objector/Suggested	Categorization of Objection/Suggestion	Objection/Suggestion	Opinion of DCZMC	Decision of KSCZMA	NCSCM REMARKS
1	2	3	4	5	6	
1	Sri. Gangadhar Shetty on behalf of President Anagalli Gram Panchayat	Preparation of IIMPs	The Herikudru area of Anagalli Gram Panchayat in Kundapur Taluk has been treated as an island however 50 meter line is not marked. But as the National Highway passes through the island it should not be treated as an island and 50 meter line should be marked in the CZMP map as done in other parts of Anagalli village.	The para 10.2 (iii) of the Coastal Regulation Zone Notification, 2019 provides that, "Integrated Island Management Plans (IIMPs), as applicable to smaller islands in Lakshadweep and Andaman & Nicobar, as per Island Protection Zone Notification, 2011 Number S.O. 20 (E), dated the 6th January, 2011, shall be formulated by respective States or Union territory	The Authority decided to request NCSCM, Chennai to prepare IIMPs for the state of Karnataka CRZ areas.	The para 10.2 (iii) of CRZ notification, 2019 stated that "Integrated Island Management Plans (IIMPs), as applicable to smaller islands in Lakshadweep and Andaman & Nicobar, as per Island Protection Zone Notification, 2011 number S.O. 20(E), dated the 6th January, 2011, shall be formulated by respective States or Union territory for all such islands and submitted to Ministry of

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Udupi District

Sl.No	Name Of Objector/Suggested	Categoriza tion of Objection/ Suggestion	Objection/Suggestion	Opinion of DCZMC	Decision of KSCZMA	NCSCM REMARKS
1	2	3	4	5	6	Environment, Forest and Climate Change and till the IMPs are framed, provisions of this notification shall not apply and the CZMP as per provisions of CRZ Notification 2011 number S.O. 19(E), dated the 6th January, 2011, shall continue to apply." In the island, the CRZ boundary for the island is 100m or width of the creek/river/tidally influence waterbodies (as applicable as per approved CZMP -
				for all such islands and submitted to Ministry of Environment, Forest and Climate Change and till the IMPs are framed, provisions of this notification shall not apply and the CZMP as per provisions of CRZ Notification 2011 number S.O 19(E), dated the 6th January 2011, shall continue to apply". The Herikudru being a natural island cannot be treated		

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Udupi District						
Sl.No	Name Of Objector/Suggested	Categorization of Objection/Suggestion	Objection/Suggestion	Opinion of DCZMC	Decision of KSCZMA	NCSCM REMARKS
1	2	3	4	5	6	CRZ -2011) – as well as 20m CRZ line has been provided. Please refer para 5 of the Minutes below regarding preparation of IIMPs for small Islands.
				in line with other parts of Anagalli village. However, as per the provisions of Coastal Regulation Zone Notification, 2019 the CRZ limits in islands will be marked to 20 meters distance from HTL once the Integrated Island Management Plans (IIMPs) are prepared by the State Government and approved by Central Government.		

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Udupi District

Sl.No	Name Of Objector/Suggested	Categorization of Objection/Suggestion	Objection/Suggestion	Opinion of DCZMC	Decision of KSCZMA	NCSCM REMARKS
1	2	3	4	5	6	
2	President, Anagalli Gram Panchayath, Kundapur	Preparation of IIMPs	In reference to the subject pertaining to CRZ department, in Anagalli village of Kundapur Taluk, Udupi district, the CRZ notification, 2011 provided for marking CRZ limits to 100 meters distance. The same be reduced to 50 meters and no new survey numbers should be included in the present map	In Anagalli village the CRZ limit is already reduced to 50 meters in draft CZMP map. However, the CRZ limits in islands such as Herikudru which falls under Anagalli village Panchayath limits the CRZ limits will be reduced to 20 meters once the IIMPs are prepared and got approved.	The Authority decided to request NCSCM, Chennai to prepare IIMPs for the state of Karnataka CRZ areas.	The para 10.2 (iii) of CRZ notification, 2019 stated that "Integrated Island Management Plans (IIMPs), as applicable to smaller islands in Lakshadweep and Andaman & Nicobar, as per Island Protection Zone Notification, 2011 number S.O. 20(E), dated the 6th January, 2011, shall be formulated by respective States or Union territory for all such islands and submitted to Ministry of Environment, Forest

Udupi District

Sl.No	Name Of Objector/Suggested	Categorization of Objection/Suggestion	Objection/Suggestion	Opinion of DCZMC	Decision of KSCZMA	NCSCM REMARKS
1	2	3	4	5	6	and Climate Change and till the IIMPs are framed, provisions of this notification shall not apply and the CZMP as per provisions of CRZ Notification 2011 number S.O. 19(E), dated the 6th January, 2011, shall continue to apply." In the island, the CRZ boundary for the island is 100m or width of the creek/river/tidally influence waterbodies (as applicable as per approved CZMP - CRZ -2011) - as

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Udupi District

Sl.No	Name Of Objector/Suggested	Categorization of Objection/Suggestion	Objection/Suggestion	Opinion of DCZMC	Decision of KSCZMA	NCSCM REMARKS
1	2	3	4	5	6	well as 20m CRZ line has been provided. Please refer para 5 of the Minutes below regarding preparation of IIMPs for small Islands.
3	Sri. Ganesh K Joint Director, Dept. of Fisheries	Demarcation of minor ports	It is suggested to mark the minor ports of Udupi district in CZMP map	In CZMP map marking of notified minor ports in Udupi District is to be done with exclusion of private lands.	The authority after thorough deliberations decided to recommend the NCSCM, Chennai to mark the area of notified minor ports of Udupi district namely Malpe, Hangakatte, Padubidri and Kundapur as per demarcations provided in the Notification duly excluding private properties situated therein, as per "Note" in the para 2.3.3 of CRZ Notification, 2019.	KSCZMA/ Env. Dept. Government of Karnataka are requested to provide the certified port limit (both Major and Minor) in Karnataka state to include in the CZMPs.

Udupi District

Sl.No	Name Of Objector/Suggested	Categorization of Objection/Suggestion	Objection/Suggestion	Opinion of DCZMC	Decision of KSCZMA	NCSCM REMARKS
1	2	3	4	5	6	
4	The objection/suggestion noticed/received during field visit of RD office staff	Removal of CVCA demarcated outside CRZ area	The area outside the limits of CRZ in Uppinakudru of Kundapur taluk, Kudru in Basrur village, Herikudru in Anagalli village and Kannada Kudru in Hemmadi village are marked as critically vulnerable coastal area (CVCA)	The DCZMC has recommended for modification of CZMP.	The NCSCM, Chennai which is an authorised agency has marked the CVCA as per the provisions given in para 3.1 of CRZ Notification, 2019 "Critically Vulnerable Coastal Areas (CVCA): Sundarban region of West Bengal and other ecologically sensitive areas identified as under Environment (Protection) Act, 1986 such as Gulf Khambat and Gulf of Kutchh in Gujarat, Malvan, Achra-Tatnagiri in Maharashtra, Karwar and Coondapur in Karnataka, Vembanad in Kerala, Gulf of Mannar in Tamilnadu, Bhitarkanika in Odisha, Coringa, East Godavari and Krishna in Andhra Pradesh	Verified. Please refer para 6 of the Minutes below regarding CVCA areas.

Udupi District						
Sl.No	Name Of Objector/Suggested	Categorization of Objection/Suggestion	Objection/Suggestion	Opinion of DCZMC	Decision of KSCZMA	NCSCM REMARKS
1	2	3	4	5	6	
					<p>shall be treated as Critical Vulnerable Coastal Areas (CVCA) and managed with the involvement of coastal communities including fisher folk who depend on coastal resources for their sustainable livelihood".</p> <p>KSCZMA decided to request NCSCM, Chennai to re verify about CVCA area.</p> <p>Based on public hearing comments, regional director, Udupi district requested NCSCM to carry put the following correction:</p> <p>1. Marking of Turtle Nesting Grounds around Kodi beach in Udupi district</p>	

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Udupi District

Sl.No	Name Of Objector/Suggested	Categorization of Objection/Suggestion	Objection/Suggestion	Opinion of DCZMC	Decision of KSCZMA	NCSCM REMARKS
1	2	3	4	5	6	
5					<p>2. Brahmar urban areas - De-notification: changes from CRZ II to CRZ III - Udupi district</p> <p>3. Inclusion of ESZ boundary as CRZ IA.</p>	NCSCM has received documents from the Regional director, Udupi district and correction of CZMP has been carried accordingly, as per the provision of CRZ Notification, 2019.

Dakshina Kannada District

Sl.No	Applicant's Name / Address	Category of Objections	Suggestion/objection/impressions from the applicant	Opinion of DCZMC	Decision of KSCZMA	NCSCM REMARKS
1	Shri. Yatish Baikampadi Former President, Moghaveera Managing Board, Dakshina Kannada District, Mangalore.	CRZ Classification related	Coastal Zone Management Map identifies coastal regulation zone area as 100m in islands (kudru) on the estuary/river side and should be limited by 20m as stated in the Coastal Regulation Zone Notification to facilitate island tourism activity	As per Coastal Regulation Zone Notification 2019 Para 10.2(iii) Integrated Island Management Plans (IIMP) for Islands shall be prepared to limit it to 20m. Otherwise 50m CRZ area should be demarcated as per	KSCZMA decided to request the NCSCM, Chennai to prepare the IIMPs.	The para 10.2 (iii) of CRZ notification, 2019 stated that " Integrated Island Management Plans (IIMPs), as applicable to smaller islands in Lakshadweep and Andaman &

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Dakshina Kannada District

Sl.No	Applicant's Name / Address	Category of Objections	Suggestion/objection/impressions from the applicant	Opinion of DCZMC	Decision of KSCZMA	NCSCM REMARKS
				paragraph 1(ii) of Coastal Regulation Zone Notification 2019.		Nicobar, as per Island Protection Zone Notification, 2011 number S.O. 20(E), dated the 6th January, 2011, shall be formulated by respective States or Union territory for all such islands and submitted to Ministry of Environment, Forest and Climate Change and till the IIMPs are framed, provisions of this notification shall not apply and the CZMP as per provisions of CRZ Notification 2011 number S.O. 19(E), dated the 6th January, 2011,

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Dakshina Kannada District

Sl.No	Applicant's Name / Address	Category of Objections	Suggestion/objection/Impressions from the applicant	Opinion of DCZMC	Decision of KSCZMA	NCSCM REMARKS
						<p>shall continue to apply."</p> <p>In the island, the CRZ boundary for the island is 100m or width of the creek/river/tidally influence waterbodies (as applicable as per approved CZMP - CRZ -2011) - as well as 20m CRZ line has been provided.</p> <p>Please refer para 5 of the Minutes below regarding preparation of IIMPs for small Islands.</p>

5. Regarding preparation of IIMPs for small Islands, the Committee suggested that the smaller Islands may be made into a cluster for the purpose of preparation of IIMPs.
6. Regarding CVCA areas outside the CRZ limits, the Committee suggested not to limit the CVCA area within the CRZ boundary, for the reason that ecology has to be preserved and livelihoods of the Community has to be addressed, treating the CVCA unit as a whole. The Committee also observed that in the CVCA area, an Integrated Island Management Plan may be prepared for the smaller islands. The Committee suggested that the KSCZMA may give their opinion on this aspect.
7. Regarding the CRZ-II classification of legally designated urban areas, the Member Secretary briefed the Committee of the various provisions in the CRZ Notification, 2019 and other legal provisions, as given below.

As per para 2.2 of CRZ Notification, 2019, "CRZ-II shall constitute the developed land areas up to or close to the shoreline, within the existing municipal limits or in other existing legally designated urban areas, which are substantially built-up with a ratio of built-up plots to that of total plots being more than 50 per cent and have been provided with drainage and approach roads and other infrastructural facilities, such as water supply, sewerage mains, etc".

Thus, the following are the criteria for any developed land area up to or close to the shoreline, to be classified as CRZ-II.

Sl. No.	Condition	Remarks
1.	Within the <u>existing</u> municipal limits or in other existing legally designated urban areas.	Primary legal requirement
2.	Substantially built-up with a ratio of built-up plots to that of total plots being more than 50 per cent.	Additional development requirement
3.	Provided with drainage and approach roads and other infrastructural facilities, such as water supply, sewerage mains, etc.	Additional development requirement

The Constitution (74th Amendment) Act, 1992 has introduced a new Part IXA in the Constitution, which deals with Municipalities in articles 243 P to 243 ZG. This amendment, also known as Nagarpalika Act, came into force on 1st June 1993. It has given constitutional status to the municipalities and brought them under the justifiable part of the constitution.

Article 243Q provides for establishment of 3 kinds of Municipalities in every state.

- (i) **Nagar Panchayat:** A Town / Nagar Panchayat is for those areas which are transitional areas i.e. transiting from Rural Area to Urban areas.
- (ii) **Municipal Council (Nagar Parishad):** A Municipal council is for smaller urban area.

(iii) **Municipal Corporation (Nagar/Maha Nagar Nigam): A Municipal Corporation for Larger Urban Areas.**

Thus, as per the Gazette notification issued by the Government of Karnataka, Manki Town Panchayat satisfies the criteria as a legally designated urban area. However, the CRZ Notification 2019 mentions "existing municipal limits or in other existing legally designated urban areas". Thus, the Committee recommended that KSCZMA may take-up the interpretation of the term "existing", with the NCZMA i.e. whether existing as on the date of promulgation of the CRZ Notification 2019 or existing as on date of the CZMP. The Committee also suggested NCSCM to check the other development criteria such as "*substantially built-up with a ratio of built-up plots to that of total plots being more than 50 per cent and have been provided with drainage and approach roads and other infrastructural facilities, such as water supply, sewerage mains, etc*".

CRZ Classification of Manki Town panchayat may be done based on the above decisions.

8. The Committee recommended that the draft CZMP on 1: 25,000 scale may be presented by the KSCZMA in the next meeting of the NCZMA, for approval.

9. The meeting ended with thanks to the Chairman, members of the Committee and all the participants.

Annex-1

List of Participants in the meeting held on 13/04/2022

1. Dr. Shailesh Nayak R – Chairman
2. Dr. B R Subramanian, Member
3. Dr. K V Thomas, Member
4. Dr. Anjali Bahuguna, Member
5. Shri. M Dharma Raj, Member Secretary
6. Shri Vijaymohan Raj V, IFS, Principal Secretary (Environment),
Govt. of Karnataka
7. Shri. R Gokul, IFS, Commissioner (Env.), Govt. of Karnataka
8. Shri Manojkumar IFS, MD JLR, Karnataka
9. Shri. Santosh B Thotar, FDA, Department of Tourism, Govt. of Karnataka
10. Dr. Dinesh Kumar YK, DFO & RD, Mangalore,
11. Shri Sripathi B N, RD, Env, Udupi.
12. Shri. Prasanna K Pategar, RD, Env., Karwar,
13. Dr. R Ramesh, Director, NCSCM
14. Dr. Badarees, K O Scientist 'D', NCSCM
15. Dr. Manik Mahapatra, Scientist 'B', NCSCM

No. KAREIL/2001/47147



ಕರ್ನಾಟಕ ರಾಜ್ಯಪತ್ರ

ಅಧಿಕಾರವಾಗಿ ಪ್ರಕಟಿಸಲಾದುದು

ಪಾಲಿಕೆ ರಾಜ್ಯ ಪತ್ರ

ಭಾಗ- IV A	ಬೆಂಗಳೂರು, ಗುರುವಾರ, ಜನವರಿ 21, 2016 (ಮಾಘ 01, ಶಕ ವರ್ಷ 1937)	ನಂ. 118
Part- IV A	Bengaluru, Thursday, January 21, 2016 (Magha 01, Shaka Varsha 1937)	No. 118

PUBLIC WORKS, PORTS & INLAND WATER TRANSPORT SECRETARIAT NOTIFICATION

No: PWD 113 PSP 2013. Bengaluru. Dated:- 21.01.2016

In exercise of the powers conferred by Section 5 of the Indian Ports Act, 1908(Central Act No.15 of 1908) read with section 21 of the General Clauses Act 1897(Central Act 10 of 1897), the Government of Karnataka hereby makes the following amendments to the Notification No. PWD 142 PSP 2011 dated: 13.08.2013 published in Part IVA of the Karnataka Gazette dated: 27th March 2014, Volume 149, issue No. 13 namely:-

In the said Notification, in the Table:-

- (i) for serial numbers(10) and entries relating thereto, the following shall be substituted, namely:-

TABLE

Sl. No.	Name of the District	Name of the Port	Limits under the Indian Ports Act 1908	
10)	North Kanara	Belekeri	<u>Indian Hydrographic Chart No. 215</u>	
			North:-	A line drawn from due west connecting the following Points. 1) (Latitude 14° 44.60 N Longitude 074° 14.50 E) 2) (Latitude 14° 42.40 N Longitude 074° 11.80 E) 3) (Latitude 14° 43.20 N Longitude 074° 11.10 E) 4) (Latitude 14° 36.80 N Longitude 074° 05.00 E)
			East:-	Seashore of Belekeri Bay 50 mtrs above high water mark from South boundary mark Latitude 14° 37.60 N including the Belekeri creek, Ankola creek, Belambar creek and all branches thereof as far as navigable and the shores and Banks within 50 mtrs of high water mark spring tides including Islands (All patta lands and other private sites excluded).
			South:-	Latitude 14° 37.60 N Longitude 074° 16.30 E & Bearing 240° to the west upto 30 Mtrs contour.
			West:-	A line joining Northern and Southern limits along to 30 mtrs contour into the sea.

ii) for serial numbers(11) and entries relating thereto, the following shall be substituted, namely:

11)	North Kanara	Karwar		Indian Hydrographic Chart No. 215
			North:-	Entire area enclosed by a line from the Southern Most limit of the Goa Border on sea coast to black rock (Kumbse) extending due west upto 30 Mtrs contour into the sea.
			East:-	Seashore of Karwar bay and Majali from Southern most limits of Goa border 50 Mtrs, above high-water mark including Kalinady and all branches thereof as far as navigable and the shores and banks within 50 Mtrs. of high-water mark spring tides and thence and Majali to Karwar head. All patta land and other private sites excluded.
			South:-	A line joining Position Latitude 14° 48.' 17 N Longitude 074° 05.' 60 E, Latitude 14° 47.' 60 N Longitude 074° 05.' 40 E Latitude 14° 42.' 70 N Longitude 073° 59.' 50 E upto 30 Mtrs contour into the sea.
			West:-	A line joining Northern and Southern limits along upto 30 Mtrs contour into the sea.

By Order and in the name of the Governor of Karnataka

M. GANGAPPA
Under Secretary to Government,
Public Works, Ports & Inland Water Transport
Department (Ports)

ಹಿಂಬರಹ.ಕ್ರ.ಸಂ.ಬಂಜನಾ-05/ಪಿಎಸ್/2008

ಪ್ರತಿಯನ್ನು ಬಂದರು ಅಧಿಕಾರಿ, ಕಾರವಾರ, ಜೊನ್ನಾವರ, ಕುಂದಾಪುರ ಹಾಗೂ ಮಂಗಳೂರು ಇವರಿಗೆ ಮಾಹಿತಿಗಾಗಿ.

ಬಂದರು ಮತ್ತು ಒಳನಾಡು ಜಲಸಾರಿಗೆ
ನಿರ್ದೇಶನಾಲಯ ಬೈಕಮೋಲ್, ಕಾರವಾರ
ದಿನಾಂಕ: 03.03.2016

S. Veeranna
ನಿರ್ದೇಶಕರ ಪರವಾಗಿ

ಬಂದರು ಮತ್ತು ಒಳನಾಡು ಜಲಸಾರಿಗೆ
ನಿರ್ದೇಶನಾಲಯ, ಕಾರವಾರ.

ಪ್ರತಿ: ಬಂದರು ಸಂರಕ್ಷಣಾಧಿಕಾರಿ, ಬೇಲಿಕೇರಿ, ಉಪ ಬಂದರು ಸಂರಕ್ಷಣಾಧಿಕಾರಿ, ತಡಡಿ, ಮಲ್ಟಿ ಹಾಗೂ ಹಂಗಾರಕಟ್ಟಾ ಇವರಿಗೆ ಮಾಹಿತಿಗಾಗಿ.

ಪ್ರತಿ: ಈ ಕಛೇರಿಯ "ಜಲಮೋಜನೆ" ವಿಭಾಗಕ್ಕೆ.

ಪ್ರತಿ: ಈ ಕಛೇರಿಯ "ಪಿಎಸ್" ಸುತ್ತೋಲೆ ಕಡತಕ್ಕೆ.

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GOVERNMENT OF KARNATAKA

No: PWD-142 PSP 2011

Karnataka Government Secretariat

Vikasa Soudha,

Bangalore Dated:- 13.08.2013.

PAS

13 AUG 2013

NOTIFICATION

In exercise of the powers conferred by Section 5 of the Indian Ports Act, 1908 and in supersession of all previous Notifications issued in the respect of the Ports specified in the table, the Government of Karnataka are pleased to declare that on and from the 13th August 2013 the limits of the Minor Ports specified in column (3) of the table, below shall be as specified against each port in column (4) there of the table below.

TABLE

Sl. No.	Name of the District	Name of the Port	Limits under the Indian Ports Act 1908	
1.	South Kanara	Mangalore		<u>Indian Hydrographic Chart No. 217</u>
			North:-	A line draw due west Northern boundary pillar on the sea shore about 676 Mtrs. from Sultan's Battery to 12 nautical miles in to the sea. (NMPT Southern limits coincides)
			East:-	The backwater and islands as contained between the following limits. A line drawn Northwest from the Northwest angle of Sultan's Battery to the Northern Port limit and a line drawn West South west from the eastern.
			South:-	A line drawn due west from the Someshwar Rock 50 Mts. from shore to the 12 nautical miles into the sea.
			West:-	The line between its intersections with the lines above defined as the Northern and Southern limits upto 12 nautical mile into the sea.

2.	Udupi	Malpe		Indian Hydrographic Chart
			North:-	A line drawn from the position latitude 13° 23' North longitude 74° 42' East due west upto 30 M Contour in to the sea.
			East:-	The eastern bank of the river creek between the Northern Southern boundaries and the shores thereof to 50 Mtrs above high water mark.
			South:-	A line drawn from the position latitude 13° 19' North and longitude 74° 43' East due west upto 30 M Contour in to the sea.
			West:-	The line joining Northern Southern limits along 30' M contour.

3.	Udupi	Hangarkatta		Indian Hydrographic Chart No. 21
			North:-	A line drawn from the position latitude 13° 30' North longitude 74° 41' 40 East due west upto 30 M Contour in to the sea.
			East:-	The eastern bank of the river between the Northern and Southern boundaries and the shores thereof to 50 Mtrs above high water mark.
			South:-	A line drawn from the position latitude 13° 25' North longitude 74° 41' 80 East due west upto 30 M Contour in to the sea.
			West:-	The space enclosed between Northern and Southern boundaries along 30' Mtrs contour in to the sea.

	Padubidri		<u>Indian Hydrographic Chart No. 217</u>
		North:-	A line drawn due westwards from the point 50 Mtrs. above high water mark on the seashore along the latitude 13° 10' North and Longitude 74° 45'.5 East and upto 30 Mtrs contour into the sea.
		South:-	A line drawn from a point 50 Mtrs above high water mark on the seashore along the latitude 13° 04' North, and Longitude 74° 46'.8 East and upto 30 Mtrs contour into the sea.
		East:-	A line drawn 50 Mtrs above high water mark between North and South. South boundary marks on the shore and the banks within 50 Mtrs. and high water mark spring tides. All patta lands and other Private sites excluded.
		West:-	A line joining Northern and Southern limits along 30 Mtrs contour into the sea.
Udupi	Kundapur		<u>Indian Hydrographic Chart No. 216</u>
		North:-	A line drawn from the position latitude 13° 42' North and longitude 74° 38' 80 East due west upto 30 Mtrs. Contour in to the sea.
		East:-	Seashore of Kundapur 50 Mtrs. above high-water mark between North Boundary and the South Boundary and all branches thereof as far as navigable and the shore and banks within 50 Mtrs. of high-water mark spring tides including all islands. All patta lands and other private sites excluded.

			South:-	A line drawn from the position latitude 13° 35' North and longitude 74° 40' 70 East due west upto 30 Mtrs. Contour in to the sea.
			West:-	The line joining Southern and Northern limits along 30 Mtrs contour into the sea.
6)	North Kanara	Bhatkal		<u>Indian Hydrographic Chart No. 216</u>
			North:-	A line drawn from the position latitude 14° 00' North and longitude 74° 30' 80 East due west upto 30 Mtrs. Contour in to the sea.
			East:-	Seashore of Bhatkal 50 Mtrs. above high-water mark spring tide between Latitude 14° 00' North and Huddi point including Sharabi (Bhatkal) river and all branches thereof as far as navigable and the shore and banks within 50 Mtrs. of high-water mark spring tides including all islands. (All patta lands and other private sites excluded).
			South:-	A line drawn due West from Huddi Point into the sea upto 30 Mtrs. Contour in to the sea.
			West:-	A line joining Northern and Southern limits along 30 Mtrs contour into the sea.
7)	North Kanara	Honnavar		<u>Indian Hydrographic Chart No. 216</u>
			North:-	A line drawn from the position latitude 14° 20' North and longitude 74° 24' 90 East due west upto 30 Mtrs. Contour in to the sea.
			East:-	Seashore of Honnavar 50 Mtrs. above high-water mark between North and South boundary mark including the

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			and all branches thereof as far as navigable and the shores and banks within 50 Mtrs. of high-water mark spring tides including all islands. All patta lands and other private sites excluded.
		South:-	A line drawn from the Latitude 14° 25' North and Longitude 74° 24' East due West into the sea upto 30 Mtrs. Contour.
		West:-	A line joining Southern and Northern limits of along 30 Mtrs contour into the sea.
Kanara	Belekeri		<u>Indian Hydrographic Chart No. 215</u>
		North:-	A line drawn from due west from Kwada Gudda peak into the sea upto 30 Mtrs contour. (Latitude 14° 43' 6 North Longitude 74° 12' 0 East)
		East:-	Seashore of Belekeri Bay 50 mtrs above high water mark from North boundary mark Latitude 14° 37' 6 North including the Belekeri creek, Ankola creek, Belambar creek and all branches thereof as for as navigable and the shores and Banks within 15 mtrs of high water mark spring tides including islands (All patta lands and other private sites excluded).
		South:-	A line drawn due west in Latitude 14° 37' 6 North Longitude 74° 16' 3 East into the sea upto 30 mtrs contour.
		West:-	A line joining Northern and Southern limits along to 30 mtrs contour into the sea.

			thereof as far as navigable and the shores and banks within 50 Mtrs. of high-water mark spring tides including all islands. All patta lands and other private sites excluded.
		South:-	A line drawn from the position Latitude 14° 13' North and Longitude 74° 27' East due West 30 Mtrs. Contour in to the sea.
		West:-	A line joining Northern and Southern limits along 30 Mtrs contour into the sea.
1)	North Kanara	Manki	North:- A line drawn from the position latitude 14° 13' North Longitude 74° 27' East Due West upto 13 Mtrs. Contour into the sea.
		East:-	Seashore of Manki 50 Mtrs. above High water mark between North and South Boundary of high water mark spring tides including all islands (All patta lands and other private sites excluded).
		South:-	A line drawn from the position latitude 14° 08' North & Longitude 74° 29' East Due West up to 13 Mtrs. Contour into the sea.
		West:-	A line joining Northern and Southern limits along 13 Mtrs contour into the sea.
	North Kanara	Tadri	<u>Indian Hydrographic Chart No. 216</u>
		North:-	A line drawn from the position latitude 14° 33' North and longitude 74° 18'.80 East due west upto 30 Mtrs. Contour.
		East:-	Seashore of Tadri 50 Mtrs. above high-water mark spring tide between North and South boundary mark including the Tadri Aghanachini

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Kannada	Karwar	Indian Hydrographic Chart No. 215	
		North:-	Entire area enclosed by a line from the Southern Most limit of the Goa Border on sea coast to black rock (Kumbse) extending due west upto 30 Mtrs contour into the sea.
		East:-	Seashore of Karwar bay and Majali from Southern most limits of Goa border 50 Mtrs. above high-water mark including Baithkol cove, Kalinady and all branches thereof as far as navigable and the shores and banks within 50 Mtrs. of high-water mark spring tides and thence and Majaali to Mageragudda Island (including Mageragudda Island). All patta lands and other private sites excluded.
		South:-	A line drawn from the Position Latitude 14° 47' 81 North and Longitude 74° 06' East to point 14° 39' 8 North line joining Longitude 74° 59' 02 East upto 30 Mtrs contour into the sea.
		West:-	A line joining Northern and Southern limits along upto 30 Mtrs contour into the sea.

BY ORDER AND IN THE NAME OF THE GOVERNOR OF KARNATAKA.

(N. PARATHI)

Under Secretary to Government,
Public Works, Ports & Inland Water
& Transport Department (Ports)

13/1/13

To:
The Complier, Karnataka Gazette with a request to publish the next issue of the Gazette and to supply 100 copies of this notification to this Department.

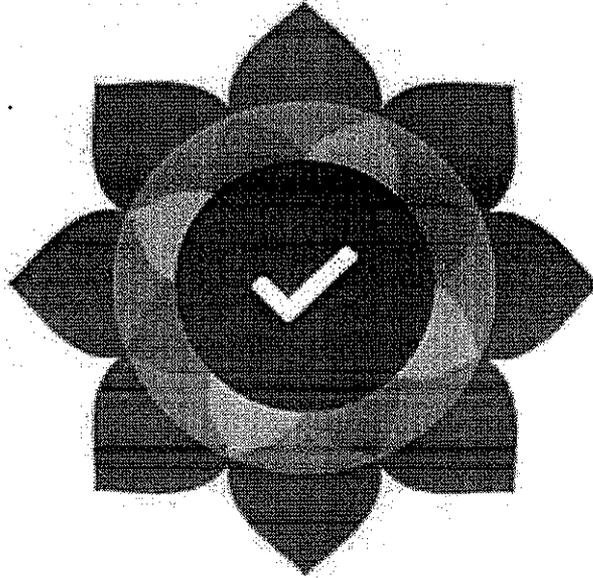
1. The Accountant General, Karnataka, Bangalore.

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2. The Director, Ports and Inland Water Transport Department, Karwar.
 3. The Deputy Commissioner, Uttara Kannada District, Karwar.
 4. The Deputy Commissioner, Dakshina Kannada District.
 5. The Deputy Commissioner, Udupi District.
 6. The Port Officer, Karwar and Mangalore.

Copy to:-

1. PS to Hon'ble Minister for Ports and Inland Water Transport.
2. PS to Principal Secretary to Government, Public Works, Ports and Inland Water Transport Department.
3. PS to Secretary to Government, Public Works, Ports and Inland Water Transport Department.
4. PS to Secretary to Government, Parliamentary affairs & Legislature Department.
5. PA to Additional Secretary to Government, Public Works, Ports and Inland Water Transport Department.
6. Section Guard File/Spare copies.

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**Paid to Vidyadhar
Durgekar**

durgekar-1@okhdfcbank

9 November 2023 16:16

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